



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,28th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/15/2021 FIXED	NIPON DHOLUA Versus THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA	MR. D SAIKIA, GA, ASSAM SC, G M D A SC, GMC
	WITH WP(C)/6436/2013	DEEPAK TALUKDAR and 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS.P BORAH MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM SC, GMC
	WITH WP(C)/5042/2014	STREET VENDORS' ASSOCIATION OF ASSAM and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.U K DEKA MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM MR.S BORA SC, GMC
	WITH I.A.(Civil)/1878/2017 in WP(C)/5042/2014	STREET VENDORS ASSOCIATION OF ASSAM and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K DEKA MR. S BORTHAKUR	MR. D SAIKIA GA, ASSAM MR. S BORA SC, GMC
	WITH Cont.Cas(C)/335/2017	STREET VENDOR ASSOCIATION OF ASSAM and 3 ORS. Versus M. ANGAMUTHU and 3 ORS.	MR.D GOGOI MR.S BARTHAKUR	MS.M HAZARIKA(Sr.Adv.)(R-1) MR.S BORA R- 2,3and4 MS.S KHOUND(R-1) MR.D SAIKIA(Sr.Adv.)(R- 2,3&4)
5	WA/48/2023	KRISHNA DEB. Versus THE STATE OF ASSAM AND 3 ORS. B	MR. P J SAIKIA, SR. ADV MR P DEKA MR. R DE MS M NIROLA	GA, ASSAM MR. A PHUKAN, SC, GAD(r- 1 & 2)
6	PIL/57/2023	NIKHIL KONCH Versus THE STATE OF ASSAM AND 5 ORS	MR R K DUTTA MR. U J SAIKIA MS M DAS	GA, ASSAM MR D K SARMAH (r-5) MR. P J BARMAN (r-5) MS. J DEKA (R-6) MS. A TALUKDAR (R-6)
7	WA/61/2023	DOMON LONGMAILAI Versus THE STATE OF ASSAM AND 7 ORS (B)	MR. B BARUAH MR. B BARUAH MR S HUSSAIN	SC, P W D SC, FINANCE SC, N C HILLS
8	PIL/75/2023	ZUNAID KHALID Versus THE STATE OF ASSAM AND 2 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM

9	PIL/76/2023	MINDAR KIRI TERON Versus THE UNION OF INDIA AND 6 ORS.	MR. A I KATHAR MR B RONGPHAR	GA, ASSAM MR. K K PARASAR (R-1,3) DY.S.G.I. SC, K A A C SC, PWD
10	WA/279/2023	THE STATE OF ASSAM Versus PADUM BORAH AND 3 ORS.	MR. P N GOSWAMI	
11	WA/411/2023	THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 3 ORS. Versus PRADYUT BARUAH AND ANR.	MR. D MOZUMDER MR. C K S BARUAH	
	WITH I.A.(Civil)/3304/2023 in WA/411/2023	THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 3 ORS. Versus PRADYUT BARUAH AND ANR.	MR. D MOZUMDER MR. C K S BARUAH	
12	WA/441/2023 FIXED	OIL INDIA LIMITED Versus ON THE DEATH OF JATIN CHANDRA SARMAH HIS LEGAL HEIRS,	MR. A SARMA MR. K KALITA MR. LENTSO	MR. K M MAHANTA(R- 1.1,1.2) MS N BEGUM(R-1.1,1.2) MR S GAUTAM (R-1.1,1.2)
13	Cont.Cas(C)/463/2023 FIXED	SUNIL HAZARIKA Versus PRASANTA BORKOTAKY	MR S KHOUND MR D J MEDHI	MR P SHARMAH
14	WITH WA/348/2022	DHARANI DAS AND ANR. Versus THE ASSAM FISHERIES DEVELOPMENT CORPOATION LIMITED AND 4 ORS .	MR S KHOUND MR S KHOUND MR D J MEDHI	MR G N SAHEWALLA (r-5) MR M SAHEWALLA (r-5) MS. S. TODI (r-5) MR H K SARMA (r-5) MS K BHATTACHARYYA SC, AFDC
15	WITH WA/349/2022	SUNIL HAZARIKA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR B D DAS (r-2) MR. S C BISWAS (r-2) MRS R DEKA (r-2) SC, AFDC
	WITH I.A.(Civil)/3848/2022 in WA/349/2022	SUNIL HAZARIKA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 3 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	WITH I.A.(Civil)/2205/2023 in WA/349/2022	SUNIL HAZARIKA, Versus RAKHAL CHANDRA DAS AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. S C BISWAS MS A DAS MS A BORAH SC, AFDC
16	WITH WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC
	WITH I.A.(Civil)/3457/2022 in WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC
	WITH I.A.(Civil)/491/2023 in WA/366/2022	NISAR AHMED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. D DAS SR. ADV MR. H K NATH	SC, AFDC
	WITH I.A.(Civil)/699/2023 in WA/366/2022	NISAR AHMED, Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS.	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED MR. H K NATH	SC, AFDC

17	WITH WP(C)/8169/2022	AQUACULTURE DEVELOPMENT ORGANIZATION FOR SC, ST AND BACKWARD CLASSES, ASSAM Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	WITH I.A.(Civil)/3849/2022 in WP(C)/8169/2022	AQUACULTURE DEVELOPMENT ORGANIZATION FOR SC, ST AND BACKWARD CLASSES, ASSAM Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
18	I.A.(Civil)/3037/2023 in WA/2493/2023	UNION OF INDIA AND 4 ORS. Versus NO 134502953 CONSTABLE/COOK KOMAL	MR. B CHAKRAVARTY	MR. R MAZUMDAR MR H BEZBARUA MR W R MEDHI MR P TALUKDAR
	WITH WA/2493/2023 (Filing Number)	UNION OF INDIA AND 4 ORS. Versus NO 134502953 CONSTABLE/COOK KOMAL B	MR. B CHAKRAVARTY	
	WITH I.A.(Civil)/2546/2023 (Filing Number)	UNION OF INDIA AND 4 ORS. Versus NO 134502953 CONSTABLE/COOK KOMAL B	MR. B CHAKRAVARTY	
19	I.A.(Civil)/3155/2023 in WA/12668/2023	SHASHINDRA NATH BAISHYA Versus THE STATE OF ASSAM AND 9 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	GA, ASSAM SC, APSC SC, WPT AND BC
	WITH WA/12668/2023 (Filing Number)	SHASHINDRA NATH BAISHYA Versus THE STATE OF ASSAM AND 9 ORS. A	MR. S BISWAKARMA	
20	I.A.(Civil)/3570/2023 B/O in WA/13199/2023	ANJAL CHUTIA AND 13 ORS. Versus THE UNION OF INDIA AND ANR.	MR M H AHMED I AMIN MS. N SULTANA	DY.S.G.I.
	WITH WA/13199/2023 (Filing Number)	ANJAL CHUTIA AND 13 ORS. Versus THE UNION OF INDIA AND ANR. H	MR M H AHMED	
21	I.A.(Civil)/3722/2023 in WA/9917/2023	STATE OF ASSAM AND OTHERS Versus KIRAN MUDOI	MR. D NATH SR. GA, ASSAM	
	WITH WA/9917/2023 (Filing Number)	STATE OF ASSAM REPRESENTED BY THE CHIEF SECRETARY TO THE GOVERNMENT OF ASSAM Versus MISS KIRAN MUDOI B	MR. D NATH	
22	I.A.(Civil)/3773/2023 in WA/375/2023	THE GENERAL MANAGER (LA AND COORD.) AND 4 ORS. Versus ILABATI DEB AND 7 ORS.	MR. D GOGOI MR. I BORTHAKUR	MR. A J SARMA MR. P D NAIR MR H GUPTA
23	WA/6/2024	RAMU WELLY Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS.	MR C GOGOI MR. J JINI MR. G BAM MR. T KAMCHI MR. K LOLLEN MR. K AAPA	GA, AP MR. P TAFFO, S/C(U.D)
24	MC/10/2024 IN PIL/52/2023 (D/O) in PIL/52/2023	SADHARAN JATI BIKASH PARISHAD, ASOM AND ANR Versus THE STATE OF ASSAM AND 2 ORS		GA, ASSAM

25	I.A.(Civil)/37/2024 in Cont.App.(C)/15554/2023	M/S J.A. BROTHERS Versus SH. D.S. RANA AND 5 ORS.	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	
	WITH Cont.App.(C)/15554/2023 (Filing Number)	M/S JA BROTHERS Versus DS RANA AND 5 ORS (B)	MR. R B PHOOKAN	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
26	WA/413/2023	M/S NUMALIGARH REFINERY LTD. Versus DIPU KUMAR DAS	MR. N DEKA MR D K BHATTACHARYYA MR. M GOGOI MS E CHOUDHURY	
	WITH I.A.(Civil)/3319/2023 in WA/413/2023	M/S NUMALIGARH REFINERY LTD. Versus DIPU KUMAR DAS	MR. N DEKA MR D K BHATTACHARYYA MR. M GOGOI MS E CHOUDHURY	
27	WP(C)/7395/2023 FIXED	UNION OF INDIA AND 3 ORS. Versus JAYANTA KUMAR NATH	MR. S K MEDHI	
28	WA/5/2024	NIBON CHANDRA DAS AND 27 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, P H E
29	WA/28/2024	M/S DIBRU DANGIRI RIVER PART-I MEEN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U DUTTA MR. B. KUMAR B DUTTA	GA, ASSAM SC, FISHERY
30	WP(C)/988/2024 FIXED	NO. 14861746K PAWAN DAIMARI Versus THE UNION OF INDIA AND 4 ORS	MR. A R TAHBILDAR	DY.S.G.I.
	WITH I.A.(Civil)/536/2024 in WP(C)/988/2024	NO. 14861746K PAWAN DAIMARI Versus THE UNION OF INDIA AND 4 ORS	MR. A R TAHBILDAR	DY.S.G.I.
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
31	WA/410/2023	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 4 ORS. B	MD. H BHUYAN A TALUKDAR MS A SIDDIKA MR A MOHAMMAD	GA, ASSAM MS. D PARBIN (R-5) SC, SEC. EDU.
32	PIL/11/2024 FIXED	REETAM SINGH Versus THE STATE OF ASSAM AND 3 ORS	PETITIONER IN PERSON	GA, ASSAM SC, GHC SC, BAR COUNCIL
33	PIL/14/2024	NORTH EAST ECO DEVELOPMENT SOCIETY Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. S U AHMED MD. ANARUL ISLAM	GA, ASSAM SC, FOREST SC, REVENUE
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
34	ITA/17/2022	PR. COMMISSIONER OF INCOME TAX Versus M/S ARIHANT INTERNATIONAL LTD.	MR. S CHETIA	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN
35	WA/242/2022 FIXED	MD. BABUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A K PURKAYASTHA MR. S K DAS	GA, ASSAM MR. P CHOUDHURY (R-5) MR. B D DEKA (R-5) MR. M DAS (R-5) SC, REVENUE
36	WP(C)/3832/2022 FIXED	MAYNUL HOQUE CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, SEC. EDU. SC, FINANCE
37	PIL/6/2024 FIXED	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	GA, ASSAM SC, GHC

38	PIL/7/2024 FIXED	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	SC, ASLSA GA, ASSAM SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
39	PIL/63/2022	BISWAJIT RAJBONGSHI AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR B D DAS MR. B D KONWAR SR. ADV. MR D KALITA MR H AGARWAL MS K PHUKAN MR J SINGH MS P GUPTA MS M ZOMUANPUII	SC, PWD ROAD GA, ASSAM MR. B CHAKRABORTY (r-7) MR K L GUPTA (r-7)
HEARING				
40	WA/254/2022 B/O	SHAMIM AKHTAR SUBHANI AND 27 ORS. Versus THE STATE OF ASSAM AND 3 ORS. E	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI MRS. S ISLAM	SC, SEC. EDU.
41	WA/255/2022 FIXED, CAVT./167/2022	THE STATE OF ASSAM AND 3 ORS. Versus ALAKA KALITA AND ANR.	SC, ELEM. EDU MR. N J KHATANIAR	MR B D DAS SC, BTC FOR CAVEATOR
	WITH I.A.(Civil)/2348/2022 in WA/255/2022	THE STATE OF ASSAM AND 3 ORS. Versus ALAKA KALITA AND ANR. B	SC, ELEM. EDU MR. N J KHATANIAR	MR B D DAS SC, BTC FOR CAVEATOR
42	WA/36/2024 FIXED	SANJAY KR SINGH Versus PURBANCHAL BUILDTECH PVT LTD AND 6 ORS	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	SC, PWD
	WITH I.A.(Civil)/280/2024 in WA/36/2024	SANJAY KR SINGH Versus PURBANCHAL BUILDTECH PVT LTD AND 6 ORS	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	SC, PWD
43	WA/49/2024	THE STATE OF ASSAM AND 3 ORS. Versus PURBANCHAL BUILDTECH PVT. LTD. AND 3 ORS.	MR. D NATH SR. GA, ASSAM	

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LEAVE NOTE OF ADVOCATES FOR 28/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. R P SINGH	22-02-2024	To	28-02-2024
12)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
13)	MR. N ALAM	22-02-2024	To	01-03-2024
14)	MR. R L YADAV	26-02-2024	To	01-03-2024
15)	MS. K YADAV	26-02-2024	To	01-03-2024
16)	MR. J KALITA	28-02-2024	To	01-03-2024
17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. I HUSSAIN	26-02-2024	To	10-04-2024

20)	MR. J P SHARMA	27-02-2024	To	04-03-2024
21)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
22)	S BORGOHAIN	27-02-2024	To	04-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,28th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/4492/2023	PRANJIT THAKURIA Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI MS S A KHALIFA MR. J KALITA	GA, ASSAM SC, BTC
2 Cont.Cas(C)/94/2024 FIXED	RANJAN KUMAR CHOUDHURY Versus PABAN KUMAR BORTHAKUR	MR. D BORAH K BARMAN	
3 WP(C)/334/2024	DR. DHIRENDRA NATH KALITA Versus ASSAM AGRICULTURAL UNIVERSITY AND 5 ORS	MRS M BARMAN MS. P K DEVI	SC, AAU
4 WP(C)/659/2024 CAVT. NO.14162/023, FIXED	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 14 ORS	MS B BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, APSC MR. J I BORBHUIYA SC, BTC FOR CAVEATOR
WITH 5 WP(C)/5568/2022	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MRS. M BURHAGOHAIN SMTI H DEVI
WITH I.A.(Civil)/3294/2023 in WP(C)/5568/2022	GOUTAM GOGOI Versus BHUMA RANI BARGAYARY AND 8 ORS. E	MR J I BARBHUIYA MR A HOSSAIN	GA, ASSAM SC, BTC
6 WP(C)/723/2024 FIXED	RUNA LAILA Versus THE STATE OF ASSAM AND 3 ORS	MR. K MOHAMMED	GA, ASSAM
7 WP(C)/732/2024	JESMINARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR I AHMED MD M RAHMAN	GA, ASSAM SC, BTC
8 WP(C)/743/2024	MRINAL SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR D K MEDHI P BORUAH	GA, ASSAM SC, P W D

9	WP(C)/903/2024 FIXED	AJIT DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, FINANCE
10	WP(C)/935/2024 FIXED	SHAHADAT HUSSAIN MOLLAH Versus THE STATE OF ASSAM AND 6 ORS	MR M H AHMED I AMIN	GA, ASSAM
11	WP(C)/1010/2024	AMRINDER SINGH WALIA Versus THE UNION OF INDIA AND ANR	MS. U HAZARIKA MS S SARMA HAZARIKA MR. P TELI	DY.S.G.I.
12	WP(C)/1012/2024	NO.G/214008F WARRANT OFFICER/GD (GENERAL DUTY) DEV RAM Versus UNION OF INDIA AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
13	WP(C)/1020/2024	SUBRATA KUMAR PAL Versus THE UNION OF INDIA AND 6 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA	DY.S.G.I.
14	WP(C)/1023/2024	PRASANTA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A M S MAZUMDER	SC, NHM SC, HEALTH
15	WP(C)/1030/2024	ROKTIM HAZARIKA Versus THE UNION OF INDIA AND 6 ORS	MR. U SAIKIA MR. S D ROY MS K DEKA	DY.S.G.I.
16	WP(C)/1039/2024	KAMRUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR N A MAZARBHUIYA MS S.KHATUN	GA, ASSAM SC, P H E
17	WP(C)/1048/2024	RAJIB SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MR J P CHAUHAN	GA, ASSAM SC, FINANCE SC, WATER RESOURCE
18	WP(C)/1049/2024	ANIMA DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K BAROOAH MR. A GOGOI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
19	WP(C)/1053/2024	BHUPESH CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	GA, ASSAM
20	WP(C)/1055/2024	INDRA MOHAN SARMAH Versus THE STATE OF ASSAM AND ANR	MR M CHANDA MR S CHOUDHURY MS R MEDHI	SC, HOUSING AND URBAN AFFAIRS
21	WP(C)/1059/2024	MANESWAR ROY Versus THE STATE OF ASSAM AND 4 ORS	MD H R AHMED MR A MALEK	GA, ASSAM
22	WP(C)/1065/2024	RUDRA KANTA MAHANTA Versus THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM
23	WP(C)/1072/2024	AJAY MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MS. G BORAH	GA, ASSAM SC, REVENUE
24	WP(C)/1077/2024	BIKALPA NATH AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR F U BARBHUIYA MS S DAS	GA, ASSAM SC, P H E
ORDER (IMPLEADMENT OF PARTY)				
25	I.A.(Civil)/513/2024 in Cont.Cas(C)/242/2020 WITH Cont.Cas(C)/242/2020	ABDUL HAKIM AHMED Versus ASHOTOSH AGNIHOTRI AND 5 ORS ABDUL HAKIM AHMED Versus ASHOTOSH AGNIHOTRI AND 2 ORS.	MR. M A I HUSSAIN MR. M A I HUSSAIN MR A R BHUYAN MR. M A I HUSSAIN	
26	I.A.(Civil)/517/2024 in Cont.Cas(C)/369/2020	ARUP JYOTI KARMAKAR Versus LT. GEN SUKHDEEP SANGWAN AND 2 ORS	MR. T J MAHANTA	MRS. A GAYAN

WITH
[Cont.Cas\(C\)/369/2020](#)

ARUP JYOTI KARMAKAR
Versus
LT. GEN SUKHDEEP SANGWAN AND ANR

MR. T J MAHANTA
MS. P BHATTACHARYA
MR. U K NAIR
MR. A CHETRY
MR. A BORUA
MR. M P SARMA
MS U SHARMA

MRS. A GAYAN (R-1,2)

ADMISSION

27 [WP\(C\)/9305/2019](#)
FIXED

BINAY KUMAR KALITA AND 10 ORS.
Versus
THE STATE OF ASSAM AND 61 ORS.

MR. K N CHOUDHURY
MR. M AHMED

SC, APSC
MR. U K NAIR(R10, R37,
R38, R40-R46, R48, R50-
58, R60)
MR R SINGHA (R10, R37,
R38, R40-R46, R48, R50-
58, R60)
SC, FINANCE

WITH
28 [WP\(C\)/1993/2020](#)

GIRI KUMAR BISWAKARMA
Versus
THE STATE OF ASSAM AND 61 ORS

MR. K N CHOUDHURY
MR. R M DEKA
MR D J DAS

MR. U K NAIR
GA, ASSAM
SC, APSC
MR R SINGHA
MR P R SARMA
SC, FINANCE DEPTT.

WITH
[I.A.\(Civil\)/1032/2020](#)
in [WP\(C\)/1993/2020](#)

29 [WP\(C\)/5820/2021](#)
FIXED

GIRI KUMAR BISWAKARMA
Versus
THE STATE OF ASSAM AND 61 ORS
JOY NARAYAN SARMA AND ANR
Versus
THE STATE OF ASSAM AND 5 ORS

MR. K N CHOUDHURY
MR. R M DEKA
MR D J DAS
MRS. R DEVI
MR. A R TAHBILDAR

GA, ASSAM
SC, APSC

SC, P H E
SC, FINANCE

30 [WP\(C\)/7065/2022](#)
FIXED

JAHINUR HOQUE
Versus
THE STATE OF ASSAM AND 3 ORS

MR M H AHMED
MS. N SULTANA

SC, PWD ROAD
GA, ASSAM
MR A CHALIHA, SC, PWD,
ASSAM

31 [WP\(C\)/1625/2023](#)

NARAYAN CHANDRA DE
Versus
THE STATE OF ASSAM AND 2 ORS.

MR. U K NAIR
MS S SARMA HAZARIKA
MR. A BORO
MR A CHAKRABORTY
MS D MAHANTA

SC, PWD

32 [WP\(C\)/2076/2023](#)
FIXED

SANTIMONI SAIKIA
Versus
THE STATE OF ASSAM AND 4 ORS

MR P R SARMA
MR D MEDHI

GA, ASSAM
SC, HEALTH

33 [WP\(C\)/2129/2023](#)
B/O

PANKAJ DIXIT
Versus
THE UNION OF INDIA AND 3 ORS.

MR. I H SAIKIA
MR. M R CHOUDHURY
MR K KASHYAB
MS L HMAR

MR H GUPTA
DY.S.G.I.

34 [WP\(C\)/3236/2023](#)
FIXED

SAKTIDHAR GATHIRI AND ANR
Versus
THE STATE OF ASSAM AND 3 ORS

MR MINTU SAIKIA
MR J FIRDAUS
MS R DUTTA

MR S DUTTA (r-4)
GA, ASSAM
MS S MOCHAHARI (r-4)
MR. S DUTTA (r-4)

35 [WP\(C\)/3432/2023](#)
B/O

SYED AHMED ALI AND 5 ORS.
Versus
THE STATE OF ASSAM AND 7 ORS

MR. J I BORBHUIYA
MR. L MOHAN

SC, P H E
SC, PERSONNEL DEPT.

36 [WP\(C\)/4484/2023](#)
B/O

PRABIN KHAKHALARY
Versus
THE STATE OF ASSAM AND 7 ORS

MR. J I BORBHUIYA
MR. L MOHAN
MRS. K H CHOUDHURY

SC, PERSONAL DEPT.
SC, P H E

WITH
37 [WP\(C\)/4445/2023](#)

DILIP KUMAR SARMA
Versus
THE STATE OF ASSAM AND 7 ORS

MR. J I BORBHUIYA
MR. L MOHAN
MRS. K H CHOUDHURY

MR R DHAR, GA ASSAM,
(R-3)
SC, P H E
SC, PERSONAL DEPT.

WITH
38 [WP\(C\)/4463/2023](#)

AJIRUDDIN ALI
Versus
THE STATE OF ASSAM AND 7 ORS

MR. J I BORBHUIYA
MR. L MOHAN
MRS. K H CHOUDHURY

SC, P H E
SC, PERSONNEL DEPT.

39	WITH WP(C)/4464/2023	IBRAHIM ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, P H E SC, PERSONNEL DEPT.
40	WP(C)/4512/2023 B/O	HILAL UDDIN TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, P AND R.D. GA, ASSAM
41	WP(C)/6252/2023 FIXED	DR. PRITIMONI GOGOI @ PRITIMONI GOGOI PHUKAN AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U SAIKIA MR. S D ROY	GA, ASSAM DY.S.G.I.
42	WP(C)/6802/2023 B/O	RAKIBUL ISLAM Versus THE STATE OF ASSAM AND 13 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM MR F HAQUE (R-12,13,14) MR. S K M ALOMGIR (R-12,13,14) MR A ISLAM (R-12,13,14) SC, P H E
43	WP(C)/7010/2023 B/O	JAWAHIR MD EKBAL Versus THE STATE OF ASSAM AND 3 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM MR S P DAS (r-2,3) MS C BORA (r-2,3)
44	WP(C)/7591/2023 FIXED	ANUP KATAKI Versus THE STATE OF ASSAM AND 4 ORS	MR S KHOUND MR H K NATH MR. J PAULO	GA, ASSAM
ORDERS				
45	Cont.Cas(C)/607/2020	M/S M P ENTERPRISE AND ANR Versus MUNIN DAS AND ANR	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	
46	Cont.Cas(C)/666/2022 FIXED	SUCHITRA BALA ROY Versus M K YADAVA AND 2 ORS	MR. J KALITA	MR. P N GOSWAMI (R1)
47	Cont.Cas(C)/695/2022 FIXED	HABIB ALI BARBHUIYA Versus SMTI. ARCHANA VARMA, IAS AND 7 ORS	MR. A M S MAZUMDER	MR. D SAIKIA (R-2) MR D KALITA (R-5) MR. D NATH (R-5) MR. A BHATTACHARYYA (R-2) MR. S DUTTA (R-2)
48	Cont.Cas(C)/125/2023	KHAGEN SAIKIA Versus DR. J B EKKA, IAS AND 2 ORS	MR. M ISLAM	MR. M NATH (r-2) MR. K KONWAR (r-1) MR. A BHATTACHARJEE (r-2) MR. R DHAR (r-3) MR S DUTTA (r-1) D J CHAKMA (r-2) MS TOSHISENLA (r-3)
49	WITH Cont.Cas(C)/116/2023	MOHENDRA MOHAN SAIKIA Versus DR. J. B. EKKA AND 2 ORS.	MR. M ISLAM	MR. M NATH (r-2) MR. K KONWAR (r-1) MR. A BHATTACHARJEE (r-2) MR. R DHAR (r-3) MR S DUTTA (R-1) D J CHAKMA (r-2) MS TOSHISENLA (r-3)
50	WITH Cont.Cas(C)/117/2023	RATUL SAIKIA Versus DR. J. B. EKKA AND 2 ORS.	MR. M ISLAM	MR. M NATH (r-2) MR. K KONWAR (r-1) MR. A BHATTACHARJEE (r-2) MR. R DHAR (r-3) MR S DUTTA (R-1) D J CHAKMA (r-2) MS TOSHISENLA (r-3)

51	WITH Cont.Cas(C)/118/2023	SISURAM BORAH Versus DR. J. B. EKKA AND 2 ORS	MR. M ISLAM	MR. M NATH (r-2) MR. K KONWAR (r-1) MR. A BHATTACHARJEE (r-2) MR. R DHAR (r-3) MR S DUTTA (r-1) D J CHAKMA (r-2) MS TOSHISENLA (r-3)
52	WITH Cont.Cas(C)/124/2023	MANIK CHANDRA MAZUMDAR @ MANIK MAZUMDAR Versus DR. J B EKKA, IAS AND 2 ORS	MR. M ISLAM	MR. M NATH (r-2) MR. K KONWAR (r-1) MR. A BHATTACHARJEE (r-2) MR. R DHAR (r-3) MR S DUTTA (R-1) D J CHAKMA (r-2) MS TOSHISENLA (r-3)
53	Cont.Cas(C)/126/2023	SMT. RUNU KALITA Versus DR. J B EKKA, IAS AND 4 ORS	MR. N SARKAR MR P K BASU MR A BANERJEE	MR. D SAIKIA (R-3) MR D KALITA (R-3) MR. M NATH (R-1) MR. K KONWAR (r-1) MR. B GOGOI (R-3) MR. D NATH(r-3) MR. A BHATTACHARJEE (R-1) MR P NAYAK (R-3) MR S DUTTA (r-1) D J CHAKMA (R-1) MR A CHALIHA (R-3)
54	Cont.Cas(C)/479/2023	MINTU BARMAN Versus RAVI SHANKAR PRASAD AND 2 ORS	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	
55	Cont.Cas(C)/716/2023	BIJON HAPILA Versus DIGANTA KUMAR BARUAH AND 7 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	MR. P N GOSWAMI (R-1,2,3) MR. B GOGOI(r-7) MR P NAYAK(r-7) MR. D GOGOI (r-8) MR A CHALIHA(r-7) MS. M KALITA(R-1,2,3) MS. M KALITA(R-1,2,3)
56	I.A.(Civil)/189/2024 FIXED in WP(C)/5694/2022 WITH WP(C)/5694/2022	TAPAN NATH AND 37 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S P SHARMA MR. S P SHARMA K AHMED	
		TAPAN NATH AND 37 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. S P SHARMA MS U SHARMA K AHMED	GA, ASSAM MR. D P BORAH (R5)
57	I.A.(Civil)/525/2024 in Cont.Cas(C)/186/2022 WITH Cont.Cas(C)/186/2022	ON THE DEATH OF HARSING RONGPHER Versus ANAMIKA TAMULI, HARSING RONGPHER Versus ANAMIKA TAMULI	MR P S RAJA MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS

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LEAVE NOTE OF ADVOCATES FOR 28/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. R P SINGH	22-02-2024	To	28-02-2024
12)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
13)	MR. N ALAM	22-02-2024	To	01-03-2024
14)	MR. R L YADAV	26-02-2024	To	01-03-2024
15)	MS. K YADAV	26-02-2024	To	01-03-2024
16)	MR. J KALITA	28-02-2024	To	01-03-2024
17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
20)	MR. J P SHARMA	27-02-2024	To	04-03-2024
21)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
22)	S BORGOHAIN	27-02-2024	To	04-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,28th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6539/2019 WITH LCR	RUPCHAN ALI @ RUPSHAN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR R ISLAM MS M DEKA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/7375/2019 WITH LCR	SULATA DORJEE @ PREMODA KIRTONIA Versus UNION OF INDIA AND 6 ORS.	MR. B J MUKHERJEE MS R SAHA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/9493/2019 WITH LCR	SAZEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR B N SARMA MS D DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/2536/2020 WITH LCR	SABURJAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/3346/2020 WITH LCR	SAHERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/4117/2020 WITH LCR	DIPTI NAG Versus THE UNION OF INDIA AND 5 ORS	MR. P KATAKI MR D CHAKRABORTY MR D KALITA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/4230/2020 WITH LCR	SHAMALA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. D P CHALIHA MS M ROY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/4240/2020 WITH LCR	HASAN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

9	WP(C)/1011/2024	AMZAD ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ADMISSION				
10	WP(C)/2652/2017 FIXED, WITH LCR	KARI MUJAHIDUL ISLAM @ MUJAHIDUL ISLAM Versus THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/2051/2018	MAJOR ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. N N JHA MR. J KHAN MR. M BERIA MR. K CHOUDHURY	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI
WITH				
12	WP(C)/1533/2018	MAJOR ALI, REPRESENTED BY HIS BROTHER MD. AZAD ALI Versus THE UNION OF INDIA AND 6 ORS. (H)	MR. N N JHA MR. A C RAY MR. J KHAN MR. K CHOUDHURY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI
13	WP(C)/2095/2018 WITH LCR	ASIYA KHATUN @ ACHIYA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. S AHMED MS. S A SAIKIA MR. F R CHOUDHURY MR. Y ALI	MR. D BARUAH MS. A VERMA MR J PAYENG MR J PAYENG ASSTT.S.G.I.
14	WP(C)/2110/2018 WITH LCR	RASUMA BEGUM Versus THE UNION OF INDIA AND 7 ORS.	MRS S N KHANDAKAR MR. M A LASKAR MR. A SARMA MR. S AHMED MR K TALUKDAR	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
15	WP(C)/2347/2018 WITH LCR	KHALIL UDDIN @ KHALIL UDDIN AHMED Versus UNION OF INDIA AND 5 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MR. K MIRA MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
16	WP(C)/3159/2018	MALEKA KHATOON Versus THE UNION OF INDIA AND 6 ORS.	MR. A CHAMUAH MR. U SAIKIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/3339/2018	MAJIRAN BIBI @ MAJIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR R DHAR MD. A MATLIB	SC, NRC ASSTT. S.G.I. SC, ELECTION COMMISSION. SC, F.T
18	WP(C)/3422/2018	RASHIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	SC, NRC MR. S C BISWAS MS A DAS SC, ELECTION COMMISSION.	ASSTT.S.G.I. SC, F.T
19	WP(C)/3444/2018	HANUFA BIBI AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
20	WP(C)/3475/2018	DIPAK MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MS. T KALITA MR S SARMA MS B DEVI MR G GOSWAMI	GA, ASSAM SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI

21	WP(C)/3766/2018	ANOWAR HUSSAIN @ ANOWAR HOSSEN @ ANOWAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MS. A KAUSHAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
22	WP(C)/5049/2020 WITH LCR	AKLIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR N AHMED MR G P CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
23	WP(C)/5351/2020 WITH LCR	MD. ROFIQUE UDDIN @ ROFIQUDDIN Versus THE UNION OF INDIA AND 6 ORS	MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN MS. P S LASKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
24	WP(C)/5360/2020 WITH LCR	SAJIRAN NESSA Versus THE STATE OF ASSAM AND 6 ORS.	MR. J SINGH MR. K K HANDIQUE MS. S BHAGAWATI MR. S CHUTIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	WP(C)/5361/2020 WITH LCR	ANOWARA KHATUN @ ANOWARA BEGUM Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
26	WP(C)/5384/2020 WITH LCR	HASEM ALI @ MD. HASEM ALI Versus THE UNION OF INDIA AND 5 ORS	MR G SAROWAR MR. N UDDIN MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
27	WP(C)/5428/2020 WITH LCR	MAYRAM BEGUM @ MOIRAM BEGUM Versus THE UNION OF INDIA AND 8 ORS.	MR. A AWAL MR. N AHMED MR R A AHMED MR. S K M ALOMGIR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/5461/2020 WITH LCR	MUSSTT. ANOWARA BEGUM Versus THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA R ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
29	WP(C)/5498/2020 WITH LCR	MONI BEGUM @ FATIMA KHATOON Versus THE UNION OF INDIA AND 6 ORS	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
30	WP(C)/491/2021 WITH LCR	SORO BALA BARMAN @ NIYATI RANI BARMAN Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
31	WP(C)/607/2021 WITH LCR	SUBHAS CH. DAS Versus THE UNION OF INDIA AND 7 ORS.	MRS DIPANJALI BORPUJARI MR. A DEKA	SC, NRC ASSTT.S.G.I. SC, ECI SC, ECI
32	WP(C)/679/2021 WITH LCR	ABDUL SALAM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. M A CHOUDHURY MS R DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
33	WP(C)/683/2021 WITH LCR	MARJINA BEGUM @ MORJINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR J HUSSAIN MR. L HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
34	WP(C)/685/2021 WITH LCR	AYESHA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED MR. A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

35	WP(C)/733/2021 WITH LCR	SANGSER ALI @ SAMSER ALI Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED MR. A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
36	WP(C)/744/2021 WITH LCR	ANNA SAHA Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
37	WP(C)/756/2021 WITH LCR	JULHASH ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
38	WP(C)/818/2021 WITH LCR	SALEHA BIBI ALIAS SALEHA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR A DASGUPTA MS B DAS MR. B DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
39	WP(C)/904/2021 WITH LCR	RAHIM ALI @ RAHIMUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR S CHOUDHURY MR A BHATTACHARYA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
40	WP(C)/913/2021 WITH LCR	SAHERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

ORDERS

41	Review.Pet./178/2019 IN WP(C)/7315/2016 (D/O)	FULBAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
42	Review.Pet./45/2020 IN WP(C)/227/2018 (D/O), WITH LCR	MD. NOOR AHMED Versus THE UNION OF INDIA AND 5 ORS	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
43	WP(C)/4339/2022	BIMALA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM
44	I.A.(Civil)/2803/2023 in WP(C)/1815/2023	NAZIA HASSAN SARKAR @ NAZIA HUSSAIN @ NAZIYA HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR. S DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

WITH

	WP(C)/1815/2023 WITH LCR	NAZIA HASSAN SARKAR @ NAZIA HUSSAIN @ NAZIYA HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
45	I.A.(Civil)/3182/2023 IN WP(C)/5825/2019 (D/O) in WP(C)/5825/2019	MINA SAHA, Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
46	I.A.(Civil)/143/2024 in WP(C)/6605/2019	ON THE DEATH OF IMAN ALI @ INAM ALI, Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 28/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. R P SINGH	22-02-2024	To	28-02-2024
12)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
13)	MR. N ALAM	22-02-2024	To	01-03-2024
14)	MR. R L YADAV	26-02-2024	To	01-03-2024
15)	MS. K YADAV	26-02-2024	To	01-03-2024
16)	MR. J KALITA	28-02-2024	To	01-03-2024
17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
20)	MR. J P SHARMA	27-02-2024	To	04-03-2024
21)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
22)	S BORGHAIN	27-02-2024	To	04-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,28th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/617/2024 FIXED	M/S RADHIKA EXPRESS SERVICE Versus THE UNION OF INDIA AND 3 ORS	MR. J I BORBHUIYA MRS. K H CHOUDHURY MR. A B T HAQUE MR A HOSSAIN	MR. S S ROY DY.S.G.I.
	WITH I.A.(Civil)/544/2024 in WP(C)/617/2024	M/S RADHIKA EXPRESS SERVICE Versus THE GOVT E MARKETPLACE (GEM)	MR. J I BORBHUIYA	MR. S S ROY
2	WP(C)/669/2024 FIXED	AJIT BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MS. S MAHANTA MR. M MAHANTA MR. B BORAH	GA, ASSAM SC, FOREST
3	WP(C)/918/2024	BARUL BASUMATARI Versus THE UNION OF INDIA AND ANR	MR. A R SHOME MR A J GHOSH	MR. S S ROY (R-2) MR. S BORTHAKUR (R-2) DY.S.G.I.
4	WP(C)/1007/2024	KULEN PHUKAN Versus THE STATE OF ASSAM AND 3 ORS	MR. D K JAIN	SC, WATER RESOURCE
5	WP(C)/1008/2024	DILIP GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, P H E SC, FINANCE
6	WP(C)/1013/2024	GODREJ AND BOYCE MFG CO. LTD Versus THE STATE OF ASSAM AND 3 ORS	MS D CHAUDHURY MR A K PAUL	SC, AG SC, HEALTH
7	WP(C)/1014/2024	NIPUL KALITA Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MD S HOQUE MR. M DEKA MS. E SIDDIQUI	SC, BTC
8	WP(C)/1022/2024	MANASH RADU KAKOTY Versus THE STATE OF ASSAM AND 2 ORS	MR. M P SARMA	SC, FOREST
9	WP(C)/1026/2024	WINNER ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC. AGRICULTURE
10	WP(C)/1031/2024	M/S AD AGENCY Versus THE STATE OF ASSAM AND 3 ORS	MR. P TALUKDAR MS D ANGANA	SC, P H E

11	WP(C)/1034/2024	MUSSTT JALEMON NESSA @ JALEMON NECHA Versus THE STATE OF ASSAM AND 7 ORS	MR S KHOUND MR. K MOHAMMED	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
12	WP(C)/1040/2024	TARUN DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM
13	WP(C)/1042/2024	MRINAL DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K SINGHA MR. M K NEOG	SC, P AND R.D. GA, ASSAM
14	WP(C)/1043/2024	SAHIL AKHTAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	SC, P W D
15	WP(C)/1045/2024	M/S PM TRADERS Versus THE STATE OF ASSAM AND 3 ORS	MR. P TALUKDAR MS D ANGANA	SC, P H E
16	WP(C)/1051/2024	MD. REZAUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB	SC, P AND R.D. GA, ASSAM
17	WP(C)/1061/2024	HUNMONI PHUKAN Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MR P DOLEY MS S JAIN	GA, ASSAM SC, EXCISE DEPTT.
18	WP(C)/1063/2024	M/S D J ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR. S K SINGHA MR G PATHAK MR T K DAS	SR. GA, ASSAM SC, FINANCE DEPTT.
19	WP(C)/1064/2024	NIPUL KALITA Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MD S HOQUE MR. M DEKA MS. E SIDDIQUI	SC, BTC
20	WP(C)/1069/2024	BALEN ROY MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM
21	WP(C)/1071/2024	BALEN ROY MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM
22	WP(C)/1073/2024	BALEN ROY MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM
23	WP(C)/1079/2024	M/S BODOLAND SECURITY SERVICES Versus THE UNION OF INDIA AND 3 ORS	MR. M P SARMA MR. A BORO	DY.S.G.I.
ORDER (IMPLEADMENT OF PARTY)				
24	I.A.(Civil)/464/2024 in WP(C)/5467/2020	ASHOK KUMAR AGARWALLA, Versus THE STATE OF ASSAM AND 6 ORS	MS D ANGANA	SC, WATER RESOURCE
	WITH WP(C)/5467/2020	ASHOK KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MR. D K JAIN MS D ANGANA	SC, WATER RESOURCE
25	WITH WP(C)/5408/2020	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MR. D K JAIN MS D ANGANA	SC, WATER RESOURCE SC, REVENUE
	WITH I.A.(Civil)/463/2024 in WP(C)/5408/2020	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 5 ORS	GA, ASSAM MS D ANGANA	SC, WATER RESOURCE

26	WITH WP(C)/5441/2020	RABINDRA CHHAWCHHARIA Versus THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MR. D K JAIN MS D ANGANA	SC. WATER RESOURCE DEPTT. SC, REVENUE
	WITH I.A.(Civil)/466/2024 in WP(C)/5441/2020	RABINDRA CHHAWCHHARIA Versus THE STATE OF ASSAM AND 5 ORS	MS D ANGANA	SC, WATER RESOURCE
27	WITH WP(C)/5720/2020	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MR. D K JAIN MS D ANGANA	SC, WATER RESOURCE SC, REVENUE
	WITH I.A.(Civil)/479/2024 in WP(C)/5720/2020	PRADIP KUMAR AGARWALLA, Versus THE STATE OF ASSAM 5 AND ORS	MS D ANGANA	GA, ASSAM SC, WATER RESOURCE SC, REVENUE
		ADMISSION		
28	WP(C)/2766/2022 FIXED	M/S MOYNUL ENTERPRISE Versus THE UNION OF INDIA AND 11 ORS.	MR. M HUSSAIN MR M AHMED MR A K DAS	GA, ASSAM MR. S DIHINGIA (R-12) MR H BARUAH (R-12) MR P P PHUKAN (R-12) SC, BTC SC, WPT AND BC SC, PWD SC, FINANCE ASSTT.S.G.I.
29	WP(C)/4931/2022 FIXED	M/S PURVANCHAL COMMUNICATION PVT. LTD. Versus FOOD CORPORATION OF INDIA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA SC, F C I
30	Arb.P./44/2023 FIXED	N. K. CONSTRUCTION AND SUPPLIERS Versus THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MRS. S S BAWARI MR M SAHEWALLA MS T J SAHEWALLA	DY.S.G.I.
31	WP(C)/181/2023 FIXED	TAFARJUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	K U AHMED MS P SARMA	GA, ASSAM SC, WATER RESOURCE
32	WP(C)/2116/2023 FIXED	M/S RAJDEEP DEY Versus BODOLAND TERRITORIAL COUNCIL (BTR) AND 5 ORS.	MR. A SARMA MR J P CHAUHAN	SC, P AND R.D. GA, ASSAM SC, BTC
33	WP(C)/6179/2023 FIXED	RAJKUMARI GIRIA Versus THE STATE OF ASSAM AND 3 ORS	MR. A LAL MR A BRAHMA	GA, ASSAM SC, BTC
34	WITH WP(C)/6177/2023	NEHA KASLIWAL JAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. A LAL MR A BRAHMA	GA, ASSAM SC, BTC
35	WITH WP(C)/6195/2023	VINIT KASLIWAL JAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. A LAL MR A BRAHMA MR. M PANDIT	GA, ASSAM SC, BTC
36	WITH WP(C)/6196/2023	SAYER DEVI GIRIA Versus THE STATE OF ASSAM AND 3 ORS	MR. A LAL MR A BRAHMA MR. M PANDIT	GA, ASSAM SC, BTC
		ORDERS		
37	Cont.Cas(C)/52/2022	MD. MUSLIM ALI Versus SRI AKASH DEEP, IAS AND ORS.	MRS A BUJARBARUAH MS N DAS	
38	Cont.Cas(C)/428/2023	DEBOJIT DEB Versus CHANDAN SHARMA AND OTHERS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	

39	I.A.(Civil)/2204/2023 FIXED, IN WP(C)/6603/2014 (D/O) in WP(C)/6603/2014	THE DIRECTOR GENERAL, BORDER ROADS ORGANIZATION (BRO) AND 2 ORS Versus GS-162973N SRI BRIJ BHUWAN RAM AND 147 ORS	MR. S K MEDHI	MR. I H SAIKIA
40	WP(C)/6143/2023 B/O, WITH OFFICE NOTE	CHARAN RAY Versus THE STATE OF ASSAM AND 3 ORS	S N NATH MR H DAS S NATH	GA, ASSAM SC, AFDC
41	WP(C)/6491/2023	SATYANARAYAN TEA COMPANY PRIVATE LIMITED Versus UNION OF INDIA AND 9 ORS	MR. B D CHOWDHURY	GA, ASSAM MR. S S ROY (C.G.C., R1) DY.S.G.I.
42	WP(C)/220/2024	DILIP KALITA Versus THE UNITED COMMERCIAL BANK AND 2 ORS	MR. S NATH MR R DHAR	
HEARING				
43	WP(C)/496/2014 FIXED, WITH LCR, WITH WP(C)/251/2013 (D/O)	BASANTA KUMAR KALITA Versus THE MANAGEMENT OF M/S FERTICHEM LTD. and 2 ORS	MR.A DASGUPTA MS.B DAS	GA, ASSAM MR.P K ROY MR.S K CHAKRABORTY MR. J K GOSWAMI (r-1) MR.A CHAKRABORTY MR.R THAKURIA MS.M DUTTA MR.L P SHARMA MR.S CHAKRABARTY

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LEAVE NOTE OF ADVOCATES FOR 28/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
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19)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
20)	MR. J P SHARMA	27-02-2024	To	04-03-2024
21)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
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BEFORE:**HONOURABLE MR. JUSTICE SUMAN SHYAM****COURT NO: 5****[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-I, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/6723/2013 PART-HEARD, FIXED, , WITH CAVT. 568/2020, CAVT. 130/2021, WA/527/96 (D/O), WA/293/1997 (D/O)	KUSHAL KOWAR DEKA and 5 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.M K CHOUDHURY MR.S HUSSAIN MR.N BARUAH MR.T N SRINIVASAN	MR.B BANERJEE(R- 6-8)(- -9) GA, ASSAM MS.C MOZUMDARR- 6-8R-9 MR. R MAZUMDAR MRS P RAI MS.M BARMAN MS.M DEB(R- 6-8) MR.D F A AHMED(R- 6-8) MR.J LASKAR(R- 6-8) MS.D GHOSH MR H BEZBARUA MR.A DEY(R- 6-8) MR.M ISLAM MR.A MOBARAQUE(R- 6-8) MR. S DUTTA (SC, FOREST DEPT.) MS.B GOGOI MS. P K DEVI
2	WITH WP(C)/4294/2020	KUSHAL KONWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, PERSONAL DEPT. SC, FOREST
3	WITH WP(C)/4948/2020	KUSHAL KOWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, FOREST SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/92/2021 in WP(C)/4948/2020	ASHOK KR. DEV CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. R GOSWAMI MISS. P KALITA MS. R DEVI	SC, APSC SC, APSC
4	WITH WP(C)/1148/2021 CAVT. NO. 01302/021,	KUSHAL KONWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. R GOSWAMI SC, FOREST FOR CAVEATOR MS. U BHATTACHARYYA MS. R DEVI

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LEAVE NOTE OF ADVOCATES FOR 28/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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19)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
20)	MR. J P SHARMA	27-02-2024	To	04-03-2024
21)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
22)	S BORGHAIN	27-02-2024	To	04-03-2024



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[For Wednesday,28th February 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/1/2024	SUBRATA BARUAH @ PINKU BARUAH Versus THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(J)/2/2024	IZZAT ALI Versus THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(J)/5/2024	KABANG MURA Versus THE STATE OF ASSAM		PP, ASSAM
4	Crl.A./53/2024	N. PRIYO KUMAR SINGH @ KESHO MAITIE Versus THE NATIONAL INVESTIGATION AGENCY	MR. K SINGHA MR P J PATAR M DEVI	SC, NIA
ORDERS				
5	CRL.A(J)/95/2022 6 Y 9 M 7 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED WITH I.A.(CrI.)/799/2022 in CRL.A(J)/95/2022	MAZAHARUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MS. A BEGUM	PP, ASSAM
6	Crl.A./67/2023 1 Y 1 M 17 D :WITH OFFICE NOTE, LCR 4 FILES, FIXED WITH I.A.(CrI.)/144/2023 in Crl.A./67/2023	HITESH BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. A K DAS MR. A R SIKDAR MD A ALI MR. S I TALUKDAR MS K LOYA D HUSSAIN	PP, ASSAM
7	CRL.A(J)/117/2023 0 Y 8 M 17 D :WITH LCR 3 FILES, FIXED WITH I.A.(CrI.)/990/2023 in CRL.A(J)/117/2023	MUNU NAIDING Versus THE STATE OF ASSAM AND ANR.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR D HUSSAIN MS M DAS	PP, ASSAM
		MUNU NAIDING Versus THE STATE OF ASSAM AND ANR.	MS M DAS	PP, ASSAM

8	CrI.A./287/2023 1 Y 8 M 15 D :WITH OFFICE NOTE, LCR 5 FILES, FIXED	PRIYA TAKURIA @ PRIYA THKURIYA @ PALLAVI Versus THE STATE OF ASSAM AND ANR .	MR. P K MUNIR MS. P BORAH	MR. N J GOGOI(R-2) M.A. BEGUM (R-2) MS. S DEB(R-2) PP, ASSAM
	WITH I.A.(CrI.)/678/2023 in CrI.A./287/2023	PRIYA TAKURIA @ PRIYA THKURIYA @ PALLAVI Versus THE STATE OF ASSAM AND ANR .	MS. P BORAH	PP, ASSAM
9	CrI.A./347/2023 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED	NITYANANDA BARUA Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
	WITH I.A.(CrI.)/1193/2023 in CrI.A./347/2023	NITYANANDA BARUA, Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
10	I.A.(CrI.)/1282/2023 WITH OFFICE NOTE, LCR 3 FILES, FIXED in CrI.A./483/2023	JUN ALI @ MD. JUN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MR N Z AZAD TOSLIMA BEGUM	PP, ASSAM
	WITH CrI.A./483/2023	JUN ALI @ MD. JUN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MR N Z AZAD TOSLIMA BEGUM	PP, ASSAM
11	CrI.A./11/2024 WITH OFFICE NOTE, LCR 4 FILES, FIXED	PASHAN ALI Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MS M BORAH	PP, ASSAM
12	CrI.A./13/2024 WITH OFFICE NOTE, LCR 3 FILES, FIXED	TILOK SURI Versus THE STATE OF ASSAM AND ANR.	MR. R DEV	PP, ASSAM
13	I.A.(CrI.)/57/2024 WITH OFFICE NOTE, FIXED in CrI.A./287/2024	AMIYA KALITA CHANGMAI Versus THE STATE OF ASSAM AND ANR.	MR B SHARMA MR S SHARMA	PP, ASSAM
	WITH CrI.A./287/2024 (Filing Number)	AMIYA KALITA CHANGMAI Versus THE STATE OF ASSAM AND ANR. E	MR B SHARMA	
HEARING				
14	CRL.A(J)/116/2019 7 Y 11 M 4 D :WITH LCR 4 FILES, P.B.-2	GANESH MANKI MUNDA Versus THE STATE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM
15	CRL.A(J)/118/2019 4 Y 8 M 13 D :WITH LCR 5 FILES, P.B.-2	RAJENDRA CHETRY Versus THE STATE OF ASSAM AND ANR.	MR HARISH GUPTA, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
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10)	MR. B BARMAN	02-04-2024	To	02-04-2024
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12)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
13)	MR. N ALAM	22-02-2024	To	01-03-2024
14)	MR. R L YADAV	26-02-2024	To	01-03-2024
15)	MS. K YADAV	26-02-2024	To	01-03-2024
16)	MR. J KALITA	28-02-2024	To	01-03-2024
17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
20)	MR. J P SHARMA	27-02-2024	To	04-03-2024
21)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
22)	S BORGHAIN	27-02-2024	To	04-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,28th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Cont.Cas(C)/10/2024 B/O	KAMALA SHAH Versus GYANENDRA DEV TRIPATHI AND ANR	MR A CHOUDHURY MR. R Deka S I AKAND	
MOTION				
2	WP(C)/5324/2023	MASUDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR H R A CHOUDHURY MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHAI MRS. R DEVI DY.S.G.I. SC, NHIDC SC. REVENUE
3	WP(C)/6771/2023	FATEH ALI PRADHANI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, REVENUE
4	WP(C)/7312/2023	MALABIKA SARMA Versus THE UNION OF INDIA AND 6 ORS	MR. R SARMAH MS. M PAUL	MRS. R DEVI DY.S.G.I.
5	Cont.Cas(C)/62/2024	VIVEK CYLINDER PRIVATE LIMITED Versus SONIT KUMAR DAS AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU	
6	WP(C)/453/2024	GOALPARA WHOLESALE CONSUMERS CO OPERATIVE SOCIETY LTD GOALPARA Versus THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM
7	WP(C)/481/2024	M/S MAHAVIR SAW AND VENEER MILL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM SC, REVENUE
8	WP(C)/495/2024	MANINDRA KR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM SC, EXCISE DEPTT.
9	WP(C)/592/2024 FIXED	HABIL UDDIN KHAN Versus THE DISTRICT COMMISSIONER, GOALPARA AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, P AND R.D. DEPT. GA, ASSAM
10	WP(C)/606/2024	SHAHANUR ALAM PRODhani AND ANR Versus THE STATE OF ASSAM AND 20 ORS	MR K UDDIN MR. S R BARBHUIYA	SC, CO OP

11	WP(C)/668/2024	BASHANTI JAISWAL Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MS. SUDAKSHINA K. MR R SENSUA A M AHMED R A LAHKAR	GA, ASSAM SC, REVENUE
12	WP(C)/680/2024	MD ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
13	WP(C)/845/2024 FIXED	M/S RAMNIWAS AGARWAL AND SONS(HUF) Versus THE UNION OF INDIA AND 4 ORS	MR G RAHUL B BHATTACHARYYA MR. D J KAPIL	SC, GST DY.S.G.I.
14	WP(C)/1009/2024 FIXED	GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	GA, ASSAM SC, FINANCE SC, GHC
15	WP(C)/1015/2024	AJIT BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. S K BHATTACHARYYA MR H MAURYA	GA, ASSAM SC, REVENUE
16	WP(C)/1021/2024	KEWARUN NESSA BARBHUIYAN Versus THE STATE OF ASSAM AND 5 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, REVENUE
17	WP(C)/1024/2024	FAZAL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR F U BARBHUIYA MR. H ALI MS S DAS B BARMAN	GA, ASSAM SC, REVENUE
18	WP(C)/1027/2024	PARASH KUMAR BHATTACHARJEE Versus ARUN SINGH SOUBAM	PETITIONER IN PERSON	
19	WP(C)/1032/2024	GITUL MEDHI Versus THE STATE OF ASSAM AND 8 ORS	MS. N S THAKURIA MR. G K THAKURIA	SC, TRANSPORT DEPARTMENT, ASSAM SC. BTC
20	WP(C)/1037/2024	KAJALGAON WEEKLY BAZAR COMMITTEE Versus THE STATE OF ASSAM AND 7 ORS	MR. A NARZARI MS. S T BOKTH MR. S BASUMATARY	GA, ASSAM SC, BTC
21	WP(C)/1038/2024	JONMANI BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, REVENUE SC, FINANCE
22	WP(C)/1041/2024	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MR. A DHANUKA	GA, ASSAM
23	WP(C)/1044/2024	MADHAB KOCH @ MADHAM KOCH @ MADHAN KOCH Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. L R MAZUMDER MR. A Z AHMED S W HUSSAIN	GA, ASSAM SC, REVENUE SC, FINANCE
24	WP(C)/1047/2024	UMAR ALI AND 58 ORS Versus THE STATE OF ASSAM AND 8 ORS	MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, FOREST SC. REVENUE
25	WP(C)/1056/2024	JITUMONI SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM SC, GHC
26	WP(C)/1058/2024	RAMJI RAY Versus THE UNION OF INDIA AND 7 ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
27	WP(C)/1074/2024	NAMITA RANI BASAK Versus THE STATE OF ASSAM AND 4 ORS	MR. S NATH	GA, ASSAM SC, BTC

ADMISSION

28	WP(C)/6571/2022 CAVT. NO.10572/022,	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH	GA, ASSAM MR. M NATH (r-6 to 16) MR. J K GOSWAMI (FOR CAVEATOR) MR. A BHATTACHARJEE (r-6 to 16) MR. D J KAPIL (r-6 to 16) SC, GAD MR. J BARMAN (r-6 to 16) MR. J BARMAN (r-6 to 16)
	WITH I.A.(Civil)/3123/2022 in WP(C)/6571/2022	SRI SRI ATHKHELIA NAMGHAR AND ANOTHER Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM MR. J BARMAN
29	WP(C)/961/2023 CAVT. NO.01442/023, WP(C) 6603/21 (D/O)	HIFZUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM AND 20 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, P AND R.D. GA, ASSAM MR. I H LASKAR MR. P K DEKA MR J H LASKAR FOR CAVEATOR
30	WP(C)/2051/2023	CAPT. RAKESH KUMAR DAS Versus THE GOVT. OF ASSAM AND 4 ORS	MR. S BANIK MRS. A GAYAN MS P RABHA	GA, ASSAM MR. K GOGOI
31	WP(C)/3135/2023	INDRA BALLAV GOSWAMI Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 5 ORS	N K NEOG MR. S BHARALI MR. M DAS	MR. M K CHOUDHURY (R-6) MR. A BARKATAKI (R-6) MR P BHARDWAJ(R-6) MR. M SARMA(R-6) MS. ANASUYA C(R-6) SC, K A A C
	WITH WP(C)/1829/2023	APURBA BALLAV GOSWAMI Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	
33	WP(C)/3449/2023 FIXED	MOTAHIR ALI TAPADAR AND 13 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA	SC, CO OP
	WITH WP(C)/2171/2023	EAST BADARPUR CO- OPERATIVE SOCIETY LTD. AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, CO OP MR. R A CHOUDHURY, (R-8-15) MR. R A MAZUMDER, (R--15)
35	WP(C)/5176/2023 FIXED	SIRAJUL HOQUE MANDAL AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR H A AHMED MR A S SK	GA, ASSAM MR S MUKTAR (R-5) MR. S RAHMAN (R-5) SC, REVENUE
36	WP(C)/5509/2023 B/O	LATU HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR R S CHAUHAN MR. B HUSSAIN	SC, P AND R.D. GA, ASSAM
37	WP(C)/5535/2023	MOHAMMAD JALAL UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR B CHANDA	GA, ASSAM MR. A BHATTACHARYA (r-4) MS. K MALAKAR MS. S G BARUAH (r-3) MR. A BHATTACHARJEE (r-4) MR. D J DAS (r-5) MR. B BORGHAIN (r-3) MR B SAIKIA (r-3) DY.S.G.I.
38	WP(C)/6239/2023	BABUL AHMED SODIOL Versus THE STATE OF ASSAM AND ANR	MR. R PHUKAN	GA, ASSAM SC, REVENUE
39	WP(C)/6592/2023 FIXED	SABITA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR H P NEPAL	GA, ASSAM SC, PWD SC, REVENUE

40	WP(C)/6760/2023 FIXED	PANKAJ MOHAN YEIN AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, PWD ROAD GA, ASSAM SC, REVENUE
41	WP(C)/18/2024	M/S A K DAS AND SONS Versus UNION OF INAID AND 6 ORS.	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA MR. INDRAJIT BHUYAN	GA, ASSAM MR. JYOTIRMOY ROY (r-5,6) SC, NHAI M ALAMGEER (r-7) MR. A H M R CHOUDHURY (r-7) MRS S BARUAH MR. P K MUNIR (r-5,6) MR. C CHAKRAVARTY N AHMED (r-5,6) DY.S.G.I. MR B P SARMAH (r-5,6) B SAHA (r-5,6)
42	WP(C)/304/2024 FIXED	PARAMESH SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. T DEURI MR. R SARMA	GA, ASSAM SC, AG SC, FINANCE SC, GHC
ORDERS				
43	WP(C)/1681/2020 FIXED, WITH LCR	JYOTI NARAYAN GOGOI AND 2 ORS. Versus THE HONOURABLE GAUHATI HIGH COURT AND 8 ORS.	MR. P PATHAK MRS. P BARMAN (BORKAKOTI) MR. A NARZARI	GA, ASSAM R SARMAH SC, GHC
44	WP(C)/1164/2023 FIXED	BANK OF INDIA Versus M/S MURULI HARDWARE AND 6 ORS.	MR. A GANGULY MR. A DHANUKA	GA, ASSAM MR. R DUBEY(R-4) MR. D MAZUMDAR (r-3) MS. S KANUNGOE (r-3) MS. J CHETTRY (r-3) MR. S K CHOUDHURY (R-4)
45	I.A.(Civil)/2455/2023 B/O in WP(C)/2691/2023 WITH WP(C)/2691/2023	UNION OF INDIA Versus THE STATE OF ASSAM, THE UNION OF INDIA Versus THE STATE OF ASSAM AND 76 ORS	MR. S K MEDHI MRS. M BARMAN MR. S K MEDHI	GA, ASSAM SC, REVENUE SC, GMC GA, ASSAM SC, REVENUE SC, GMC
46	WP(C)/6376/2023 FIXED	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR. A DHANUKA	GA, ASSAM MR. D MOZUMDER(r-1) MR GAURAV R DUTTA MR. D MAZUMDAR
47	I.A.(Civil)/406/2024 FIXED in WP(C)/4714/2023 WITH WP(C)/4714/2023	GOBINDA KARMAKAR AND ANR Versus THE STATE OF ASSAM AND 3 ORS GOBINDA KARMAKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B CHETRI MR VINOD BASFOR MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD
STAY MATTERS				
48	WP(C)/2684/2022 WITH WP(C)/2920/2022	KULEN CHANDRA DAS (KEOT) AND ANR. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 5 ORS. DINABANDHU NAYAK AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 3 ORS	MR. B K MAHAJAN MR. A CHAUDHURY MR. P MAHANTA MR. R B GOHAIN MR. P MAHANTA MR. R B GOHAIN	SC, AFDC SC, AFDC

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LEAVE NOTE OF ADVOCATES FOR 28/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. R P SINGH	22-02-2024	To	28-02-2024
12)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
13)	MR. N ALAM	22-02-2024	To	01-03-2024
14)	MR. R L YADAV	26-02-2024	To	01-03-2024
15)	MS. K YADAV	26-02-2024	To	01-03-2024
16)	MR. J KALITA	28-02-2024	To	01-03-2024
17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
20)	MR. J P SHARMA	27-02-2024	To	04-03-2024
21)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
22)	S BORGHAIN	27-02-2024	To	04-03-2024



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,28th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/611/2024 FIXED	ASI GD MD RUPDHAN ALI AND 23 ORS Versus UNION OF INDIA AND 6 ORS	MR. M SAIKIA	MR. R K D CHOUDHURY DY.S.G.I.
2	WP(C)/627/2024 FIXED	HAJERA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR J ISLAM MR. A. HUSSAIN	SC, P AND R.D. GA, ASSAM SC, FINANCE
3	WP(C)/933/2024 FIXED	SAMSUL UDDIN MAZUMDER Versus THE UNION OF INDIA AND 2 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	MRS. R DEVI DY.S.G.I.
4	WP(C)/1046/2024	CHAMPAK BORTHAKUR Versus THE STATE BANK OF INDIA AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	MR. R PHUKAN
5	WP(C)/1054/2024	DEBANANDA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. R PHUKAN	SC, EDU
6	WP(C)/1066/2024	JAYA KALITA @ JAYA KALITA DAS Versus THE STATE OF ASSAM AND 9 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM SC, SEC. EDU. SC, BTC SC, FINANCE
7	WP(C)/1068/2024	HARENDRA DEV SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR S HOQUE MS. A BORUAH MR. M DEKA MS. E SIDDIQUI	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
8	WP(C)/1070/2024	MD. UKIL KHAN Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	SC, AG SC, SEC. EDU. SC, FINANCE

9	WP(C)/1078/2024	JATIN CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MS. P GARGO	SC, AG (A AND E) GA, ASSAM
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
10	I.A.(Civil)/444/2024 FIXED in WP(C)/7332/2015	SHRI NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LTD. and 7 ORS	MR. N DHAR	MR. P CHOUDHURY
	WITH WP(C)/7332/2015	SHRI NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LTD. and 4 ORS,	MR. N DHAR MR .B MALAKAR MR. T U LASKAR MS. S DASGUPTA	MR. N DHAR MR P CHOUDHURY MR. J ROY MS B GOSWAMI MS P SAIKIA SC, H P C L
11	WITH WP(C)/3624/2009	ABDUL MATIN BARBHUIYA Versus HINDUSTAN PAPER CORPORATION LIMITED and ORS.	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY MS.R KAKATI	MS.M HAZARIKA MS.J HAZARIKA MS.A AJITSARIA
12	WITH WP(C)/2798/2013	NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LIMITED and 4 ORS	MR.N DHAR MR.S CHAKRABORTY	MR.J ROY SC, H P C L
<u>ADMISSION</u>				
13	WP(C)/2068/2021 PART-HEARD. FIXED	M/S LALIT POLY WEAVE LLP Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
14	WITH WP(C)/1607/2021	M/S BURAKIA STEEL AND ALLOYS Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM SC, TAXES
15	WITH WP(C)/1662/2021	M/S HALCO ALUMINIUM EXTRUSIONS Versus THE STATE OF ASSAM AND 5 ORS.	DR. A SARAF MR. S CHETIA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM SC, INDUSTRIES AND COMMERCE
16	WITH WP(C)/1666/2021	SAJJAN KUMAR JALAN (HUF) AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR. S CHETIA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
17	WITH WP(C)/1742/2021	M/S SANJAY ISPAT Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR. S CHETIA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA	GA, ASSAM MR. N N DUTTA SC, TAXES

18	WITH WP(C)/1834/2021	M/S ECO TECH PAPERS Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
19	WITH WP(C)/1837/2021	KAMLANG SAW AND VENEER MILLS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
20	WITH WP(C)/2500/2021	M/S RAMDHENU PACKAGING SOLUTIONS Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
21	WP(C)/6373/2015 FIXED	KAGAJ NIGAM KARMI UNION Versus THE UNION OF INDIA and 3 ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MR.K BAISHYA	MR.P K ROY(R-3&4) C.G.C. MR.S K CHAKRABORTY(R- 3&4) MS.M DUTTA(R-3&4) ASSTT.S.G.I. MS.A CHAKRABORTY(R- 3&4) SC, PF MR.D DEY MS.R DEVI
22	WP(C)/6079/2017 FIXED	ANUPAMA DAS KAKATI and 7 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MS.S BORA MR.D BHUYAN	MR.B CHOUDHURY(SC, SSA, (R - 2 & 5)) MR.N SARMA(SC, ELEMENTARY EDUCATION, (R - 1 & 3)) MS.B BHUYAN(SC, BTC, (R - 6)) MS.K PHUKANGA, ASSAM, R - 4
23	WP(C)/6160/2018 FIXED	MUKUL KUMAR DEKA Versus THE STATE OF ASSAM AND 7 ORS	MS S K CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. S CHAUHAN MR. P MAZUMDER	SC, ELEM. EDU SC, BTC
24	WP(C)/2291/2019 FIXED	ASHOK KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K SARMA MR H J TAMULI	SC, HIGHER EDU MR S DAS (R3)
25	WP(C)/3931/2020 FIXED	TAHAJUDDIN SK. Versus THE STATE OF ASSAM AND 4 ORS.	MD. A HUSSAIN MR. A S CHOUDHURY	MR. P. NAYAK, (R-4), SC, FINANCE AND TAXATION GA, ASSAM MS. D BORAH, (R-1, R-2, R- 3), SC, W M D
26	WP(C)/1023/2021	DR BIMAL KUMAR DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR M Z AHMED MR. S K SHARMA	MR G N SAHEWALLA (R-4) MR D SENAPATI (R-4) MR. S S ROY (R2) MR. S S ROY (R2) MR. S BORTHAKUR (R2) MR. A CHETIA (R-4) MS. S. TODI (R-4) MR H K SARMA (R-4) ASSTT.S.G.I.
27	WP(C)/3501/2021 FIXED	BHUBAN CHETIA Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR. D PHUKAN	SC, HIGHER EDU DR. P K GOSWAMI (R-3,4) SC, AG MR A BARMAN (R-3,4)

28	WP(C)/6327/2021	SONOLA LANGTHASA Versus THE STATE OF ASSAM AND 6 ORS.	MR H TALUKDAR MS. M DEKA	GA, ASSAM SC, DIMA HASAO SC, PWD SC, FINANCE
29	WP(C)/6819/2021 FIXED	MARJINA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU SC UCO BANK GA, ASSAM MR. M U MAHMUD(r-9) SC, AG MR. M ALI (R-9) MR. R ISLAM (R-9) MR J. ISLAM(r-9) SC, FINANCE DEPTT.
30	WP(C)/1129/2022 FIXED	KUNJA MOHAN NATH Versus THE STATE OF ASSAM AND 7 ORS	MR G R A MOTTAQUEE	GA, ASSAM SC, AG MR. N UPADHAYAY, SC, IRRIGATION DEPTT. MR. R BORPUJARI, SC, FINANCE DEPTT. MR B GOGOI, SC, FINANCE DEPTT. SC, IRRIGATION SC, K A A C
31	WP(C)/1331/2022	MINTU SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. U HAZARIKA MS. T SOM MR. P TELI	GA, ASSAM SC, HEALTH
32	WP(C)/1403/2022	PROBUDH CH. HAZARIKA Versus THE STATE OF ASSAM AND 7 ORS	MR J C BORAH	GA, ASSAM SC, AG SC, FINANCE SC, HEALTH
33	WP(C)/2348/2022	BHABANI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR MRS. M DEKA B R BRAHMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/3793/2023 in WP(C)/2348/2022	BHABANI DAS, Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR MRS. M DEKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
34	WP(C)/2970/2022	NAYANJYOTI DAS Versus ASSAM GRAMIN VIKASH BANK AND ANR.	MR. B K BHATTACHARJEE	MR SISHIR DUTTA (R1, R2) MS. S. MOCHAHARI (R1, R2) SC, A G V B MR. SIDHANT DUTTA (R1, R2)
35	WP(C)/3987/2022 FIXED	JYOTISH CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED	SC, AG SC, P H E
36	WP(C)/5708/2022	SANJIB LAHON Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH MR H MAZUMDER	SC, ELEM. EDU SC, FINANCE
37	WP(C)/5965/2022	MOHIT CH. PATHAK Versus THE STATE OF ASSAM AND 3 ORS.	S N NATH MS. M BEGUM S NATH	SC, HIGHER EDU SC, FINANCE SC, G U
38	WP(C)/5980/2022	SMT. DULUMANI DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. R MAJUMDAR MD. A MATLIB	SC, FINANCE SC, IWT
39	WP(C)/7239/2022 FIXED	SMTI. MAMONI KAKATI Versus THE STATE OF ASSAM 4 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM SC, FINANCE
40	WITH WP(C)/7585/2022	JYOTSHNA BORTHAKUR Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM SC, FINANCE
41	WP(C)/7512/2022 FIXED	SMTI. RENUKA DEVI AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A R MEDHI MS C DAS MR P C R MEDHI	SC, ELEM. EDU GA, ASSAM MR A CHALIHA, SC, FINANCE DEPTT., ASSAM

42	WP(C)/7560/2022 B/O	HITESH SARMA MEDHI AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	MS. M D BORAH, GA, ASSAM SC, FINANCE SC, G M D A
43	WP(C)/7835/2022	SUMINDRA BHUYAN AND 3 ORS Versus THE CHIEF SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR. R SARMA MS. S D SAIKIA	GA, ASSAM SC, AG SC, FINANCE
44	WP(C)/7892/2022	RATNA SARMA AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	GA, ASSAM SC, G M D A
45	WP(C)/713/2023 FIXED	RAHELA KHANAM Versus THE STATE OF ASSAM AND 8 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM MR U SARMA (r-6,7) MR. S ROY (R9) MR. M H LASKAR (R9) M. HOSSAIN (R9) SC, FINANCE
46	WP(C)/1481/2023 FIXED	SMTI. BASANTI SINHA Versus THE STATE OF ASSAM AND 10 ORS	MR. D K DAS MS. P BHUYAN S DAS	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
47	WP(C)/2845/2023 B/O	HIMANTA CHETIA Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	GA, ASSAM MR. A PHUKAN, SC, GAD SC, FINANCE
48	WP(C)/2865/2023 FIXED	DULAL KRISHNA BHATTA Versus THE STATE OF ASSAM AND 3 ORS.	MR S KHOUND R SARMAH MR. K MOHAMMED	SC, HIGHER EDU SC, AG
49	WP(C)/4654/2023 FIXED	KHADIZA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, FINANCE SC, TREASURY
50	WP(C)/6867/2023 FIXED	MD IMRAN HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. F A FAROOQUE	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
51	WP(C)/7049/2023 FIXED	INA DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
52	WP(C)/7300/2023 FIXED	BULU BEGUM Versus THE STATE OF ASSAM AND 12 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	GA, ASSAM SC, AG SC, FINANCE
53	WP(C)/7407/2023 FIXED	MADHUSUDHAN DASGUPTA Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU
54	WP(C)/406/2024 FIXED	NABAKESH GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. N BORAH MR M.J. BHARALI	SC, AG SC, FINANCE
55	WP(C)/411/2024 B/O	REBA KANTA BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	GA, ASSAM
ORDERS				
56	I.A.(CrI.)/419/2023 AB 683/2023(D/O), FIXED in AB/683/2023	GITARTHA SAIKIA, Versus DEBRAJ BORGHAIN AND ANR.	MR. S U AHMED MR A HAWARI	MR S M ABDULLAH (R-1) MD S HOQUE (R-1) MR. S RAHMAN (R-1) MD R ISLAM (R-1) PP, ASSAM
57	WP(C)/2859/2023 FIXED	SUNIL KUMAR MODAK Versus THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, SEC. EDU.
58	I.A.(Civil)/196/2024 FIXED in WP(C)/5343/2022	ON THE DEATH OF GAJENDRA PATHAK HIS LEGAL HEIR PRIYAM PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	SC, REVENUE

WITH
[WP\(C\)/5343/2022](#)

GAJENDRA PATHAK
Versus
THE STATE OF ASSAM AND 3 ORS

MR. U J SAIKIA
MS M DAS

GA, ASSAM
SC, REVENUE

WITH
[I.A.\(Civil\)/2241/2023](#)
in [WP\(C\)/5343/2022](#)

ON THE DEATH OF GAJENDRA PATHAK
HIS LEGAL HEIRS PRIYAM PATHAK
Versus
THE STATE OF ASSAM AND 3 ORS

MR. U J SAIKIA
MS M DAS

GA, ASSAM
SC, REVENUE

59 [WP\(C\)/478/2024](#)
FIXED

BIPUL CH. RAY
Versus
THE BODOLAND TERRITORIAL COUNCIL
AND 4 ORS

MR. R MAZUMDAR
MR. R ISLAM
S HOQUE

SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 28/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. R P SINGH	22-02-2024	To	28-02-2024
12)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
13)	MR. N ALAM	22-02-2024	To	01-03-2024
14)	MR. R L YADAV	26-02-2024	To	01-03-2024
15)	MS. K YADAV	26-02-2024	To	01-03-2024
16)	MR. J KALITA	28-02-2024	To	01-03-2024
17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
20)	MR. J P SHARMA	27-02-2024	To	04-03-2024
21)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
22)	S BORGHAIN	27-02-2024	To	04-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,28th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/96/2010 (HEARING), WITH LCR	GIRISH KALITA Versus MADHAB KALITA and 7 ORS	MR.B C DAS MR B K SARMA MR. R C PAUL MISS.S ROY MR.K GOSWAMI MR.P TALUKDAR MR.S DAS MR.C K S BARUAH MS.A DEY MS P SARMA MR.D M NATH	MR.N GOSWAMI MR.D K DAS MR.S J SARMA
	WITH MC/2906/2013 in RSA/96/2010	GIRISH KALITA Versus MADHAB KALITA and ORS		
	WITH I.A.(Civil)/1237/2016 in RSA/96/2010	GIRISH KALITA Versus MADHAB KALITA and 7 ORS		
2	WITH RSA/95/2010	GIRISH KALITA Versus PUTUL KALITA and 3 ORS	MR.B C DAS MR B K SARMA MR. R C PAUL MR. R C PAUL MS.S ROY MR.K GOSWAMI MR.P TALUKDAR MR.S DAS MR.C K S BARUAH MS.A DEY MS P SARMA MR. A R DAS MR.D M NATH	MR.S DAS MR.S N ADHYAPAK MR.S SHARMA
3	RSA/162/2010 (HEARING), WITH LCR, B/O	MUSTT. MALEKJAN BEWA and 2 ORS, Versus MD. KUMAR ALI and ORS,	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA
MOTION				
4	CRP/10/2024	USHA PAUL AND ANR Versus BAPPON KOIRI	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	

5	CRP/14/2024	BISHNU RAM MEDHI AND ANR Versus TONMOY CHOUDHURY AND 2 ORS.	MR I S MAZUMDAR	
6	CRP(IO)/84/2024 CAVT. NO.01332/024,	MD. AKHTAR HUSSAIN AND ANR Versus ON THE DEATH OF ANOWAR HUSSAIN HIS LEGAL HEIRS SHAHJAHANA BEGUM AND ANR	MR P K KALITA MR K TALUKDAR	MR M AHMED MR A. ALI FOR CAVEATOR
<u>ADMISSION</u>				
7	CRP(IO)/8/2022	NURUL ISLAM KHAN AND 15 ORS Versus RAJAB ALI KHAN AND ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A SATTAR (R-1 to 6 and R-7.2 to 7.7) S CHOUDHURY (R-1 to 6 and R-7.2 to 7.7)
8	CRP/18/2022	UCO BANK Versus PRAFULLA DEKA	MR. P C GOSWAMI MR. B D GOSWAMI MISS S GOSWAMI	MR. D NANDI MR. B D DEKA MS P SARMAH N CHAUDHURY MR A DEKA
9	Tr.P.(C)/108/2022	ANAMIKA BORAH Versus RAJESH GANGULLY	MR. R DEV MS. S BARAT	
10	CRP/121/2022 CAVT. NO.12262/022,	ASHIM RANJAN MODAK Versus MD. ABDUL WAHID CHOUDHURY	MR. S K GHOSH MS F AHMED	MR B SINHA FOR CAVEATOR
11	CRP(IO)/180/2022	M/S. LAKSHMI AGENCY AND ANR. Versus SAHEB SINGH AND SONS PROPERTIES	MR. A K GUPTA MR. R S MISHRA	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA
12	LA.App./2/2024	UNION OF INDIA Versus SRI GAKUL KALITA and ANR	MS.R BARUAH MRS. M CHATTERJEE MS.N R RABHA MS.U CHAKRABORTY MS.M ACHARYYA	MRS M D CHOWDHURY MS. R K SAINI (R1)
	WITH I.A.(Civil)/180/2024 in LA.App./2/2024	UNION OF INDIA Versus GAKUL KALITA and ANR	MS.R BARUAH MRS. M CHATTERJEE MS.N R RABHA MS.U CHAKRABORTY MS.M ACHARYYA	MRS M D CHOWDHURY MS. R K SAINI (R1)
13	RFA/7/2024	ORIENTAL INSURANCE COMPANY LTD AND 2 ORS. Versus M/S AGARWAL TRADING COMPANY AND ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/556/2024 in RFA/7/2024	ORIENTAL INSURANCE COMPANY LTD AND 2 ORS. Versus M/S AGARWAL TRADING COMPANY AND ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
<u>BAIL HEARING (BA)</u>				
14	Bail Appln./410/2024 FIXED	FALU SHEIKH @ FALU Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
15	RSA/11/2023 B/O	SUBHAS RABHA @ SUBHAS CH. RABHA Versus LUDHAN RABHA AND 2 ORS .	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI E. YANTHAN	MR. A C SARMA (R-1) MR. G C BORAH (r-1)
	WITH I.A.(Civil)/163/2023 in RSA/11/2023	SUBHAS RABHA Versus LUDHAN RABHA AND 2 ORS .	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI E. YANTHAN	

16	RSA/77/2023	JAKARIA AHMED AND 2 ORS. Versus DIVISIONAL FOREST OFFICER (T) AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR J M SULAIMAN	GA, ASSAM GA, ASSAM SC, FOREST
<u>ORDERS</u>				
17	CRP/151/2014 WITH LCR	RUHIDAS PAUL Versus SMTI BASANA PAUL and 6 ORS	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MRJ K KAR	MR.D K DAS MR.P BHUYAN
18	MC/1488/2015 in RSA SL. NO. 242254	RAM CHANDRA PRASAD Versus JINKU BARTHAKUR and 5 ORS,	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	
19	RSA/140/2017 WITH LCR, B/O	ON THE DEATH OF MISSION DAS HIS LEGAL HEIRS NAMITA TAMUNG(WIDOW) AND 2 ORS Versus SUBODH KUMAR ROY and 11 ORS,	MR.S P CHOUDHURY MR. A ALI MS. K LAHKAR	MR H R A CHOUDHURY MRS. R CHOUDHURY MS. S S ZIA
20	RSA/183/2018	MD BHIMBAR ALI Versus MD AZAHARUDDIN	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYA MR. S M RAHMAN	MS. P BORAH (R1 & R2) MR. T BARUKIAL (R1 & R2)
21	RSA/151/2019 WITH LCR	ANAMIKA SARKAR Versus HABIBAR RAHMAN AND 14 ORS.	MR. B BANERJEE MR. A MOBARAQUE MS. C MOZUMDAR	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR
22	I.A.(Civil)/1871/2019 in RSA/792/2019	MD. ABUL KALAM AZAD AND 3 ORS. Versus MD. FOTEY ALI PRODHANI AND 9 ORS.	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR	MR H R A CHOUDHURY MR H R A CHOUDHURY MR. A AHMED MR. A AHMED MR. I U CHOWDHURY U U KHAN (R-6)
	WITH RSA/792/2019 (Filing Number)	MD ABUL KALAM AZAD AND 3 ORS Versus MD FOTEY ALI PRODHANI AND 9 ORS		
23	I.A.(Civil)/3349/2019 in RSA/263/2019	SRI RATUL RAJKHOWA Versus SMT. PUTALI RAJKHOWA AND 4 ORS.	MR H BURAGOHAİN MR S S SHARMA MS L SHARMA	MR. B J MUKHERJEE (R-1,3) MS R SAHA (R-1,3)
	WITH RSA/263/2019 (Filing Number)	SRI RATUL RAJKHOWA Versus SMT PUTALI RAJKHOWA AND 4 ORS		
24	RSA/8/2020	SHRI ABDUL MOZID @ ABUAL MAZID AND 5 ORS Versus ABDUL LATIF AHMED AND ANR	MRS. K DEVI MR. S P CHOUDHURY MS R P BARUAH	MR. S CHAUHAN (R-1) MR S CHAUHAN (R-1) MR. A R SHOME (R-1) MR. P MAZUMDER (R-1) MR N ALAM (R-1) MS. R DEB (R-1)
	WITH I.A.(Civil)/119/2020 in RSA/8/2020	SHRI ABDUL MOZID @ ABUAL MAZID AND 5 ORS Versus ABDUL LATIF AHMED AND ANR	MRS. K DEVI MS R P BARUAH	
25	I.A.(Civil)/465/2021 in RSA/1795/2021	IBRAHİM MULLA AND 5 ORS. Versus MOTLEB ALI AND 2 ORS.	MR. B CHOWDHURY	MR. N HAQUE (r-1 to 3) MR. A K AZAD (r-1 to 3) MR. S R BARBHUIYA (r-1 to 3) MR M HUSSAIN (r-1 to 3)
	WITH RSA/1795/2021 (Filing Number)	IBRAHİM MULLA AND 5 ORS Versus MOTLEB ALI AND 2 ORS (A)		
26	I.A.(Civil)/1220/2021 in RSA/10613/2019	ON THE DEATH OF SAYED ALI Versus MD. HASEN ALI AND ANR	MR. M A SHEIKH K U AHMED MR. M HOSSAIN MS F INTAZ	MR. B K BHAGAWATI (r-2) MR. J SINGH (r-2) MR B S DEKA (r-2)
	WITH RSA/10613/2019 (Filing Number)	ON THE DEATH OF SAYED ALI HIS LEGAL HEIRS SHRI SHAHAR ALI AND 7 ORS Versus MD. HASEN ALI AND ANR		

27	I.A.(Civil)/2467/2021 in RSA/12064/2019	MD. ISMYL ALI AND 2 ORS Versus ON THE DEATH OF RESP. 1 JOGENDRA BHOMIK AND RESP. 2 JUJALA BHOMIK	MR H DAS MR. B C DEKA	MR. N C DAS
	WITH RSA/12064/2019 (Filing Number)	MD. ISMYL ALI AND 2 ORS Versus SRI JOGENDRA BHOMIK AND ANR		
	WITH I.A.(Civil)/3788/2019	MD. ISMYL ALI AND 2 ORS Versus SRI JOGENDRA BHOMIK AND ANR		
	WITH I.A.(Civil)/2468/2021	MD. ISMYL ALI AND 2 ORS Versus ON THE DEATH OF RESP. 1 JOGENDRA BHOMIK AND RESP. 2 JUJALA BHOMIK	MR H DAS MR. B C DEKA	
	WITH I.A.(Civil)/2469/2021	MD. ISMYL ALI AND 2 ORS Versus ON THE DEATH OF RESP. 1 JOGENDRA BHOMIK AND RESP. 2 JUJALA BHOMIK	MR H DAS MR. B C DEKA	
28	LA.App./7/2022 WITH LCR	SYEDUR RAHMAN Versus THE STATE OF ASSSAM AND ANR.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM MR. K GOGOI
	WITH I.A.(Civil)/1842/2022 in LA.App./7/2022	SYEDUR RAHMAN Versus THE STATE OF ASSSAM AND ANR.	MR. M A SHEIKH MS F INTAZ	SC, NF RLY
29	FAO/62/2022 WITH LCR	MUSSTT. HENA BEGUM AND 2 ORS. Versus JAHIRUL ISLAM AND 6 ORS.	MR J MOLLAH MR J DAS	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3786/2022 in FAO/62/2022	MUSSTT. HENA BEGUM AND 2 ORS. Versus JAHIRUL ISLAM AND 6 ORS.	MR J MOLLAH MR J DAS	GA, ASSAM SC, REVENUE
30	RSA/150/2022	ADOM ALI @ ADOM ALI AHMED AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. N ALAM MR G J SAIKIA MR K JAIN MR. J HUSSAIN MR N MUHTARIM	GA, ASSAM SC, REVENUE
31	I.A.(Civil)/3649/2022 in RSA/269/2013	ON THE DEATH OF LT. SAMIN CH. BARMAN HIS LEGAL HEIRS PADMALOCHAN BARMAN Versus BIPUL BARMAN	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	
	WITH RSA/269/2013	BIPUL BARMAN Versus SAMIN CH. BARMAN	MR.P P DAS MR.B K SARMA MR. P M DEKA	MR.K R SURANA MS.A CHOUDHURY
32	Mat.App./43/2023 WITH LCR	XXXXXXXX Versus XXXXXXXX	MS. N S THAKURIA	MR. S ALIM DR. C R BORUAH
33	CRP(IO)/60/2023 WITH LCR, FIXED	SANCHITA ROY Versus RABINDRA CHANDRA PAUL	MS. R CHOUDHURY	MR. A K PURKAYASTHA MR. S SHARMA MR. A R DAS
	WITH I.A.(Civil)/1845/2023 in CRP(IO)/60/2023	RABINDRA CHANDRA PAUL, Versus SANCHITA ROY		MS. R CHOUDHURY
34	Crl.Pet./810/2019	RABINDRA CH. PAUL Versus THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MS L DAS	MR. A BISWAS MR R KALITA MS. S SARMA (R-2) MS S AHOM PP, ASSAM

35	CRP/195/2023 WITH LCR, B/O	NIBHA TALUKDAR AND 4 ORS Versus DEPUTY REGISTRAR (FINANCE) AND ANR (B)	MRS. HIRAMONI TALUKDAR ROYCHOUDHURY	SC, GHC
36	I.A.(Civil)/368/2023 in Test.App./2/2023 WITH Test.App./2/2023	SMTI PURABI RAJBONGSHI Versus BIMAL GOHAIN and 3 ORS SMTI PURABI RAJBONGSHI Versus SRI BIMAL GOHAIN and 3 ORS	MR.P MAHANTA MS. P SAHARIA MS. P SAHARIA MR.P MAHANTA MS. P SAHARIA MS. P SAHARIA	MR.D MOZUMDER(R-1) MR B PUSHILAL MR.R SARMA(R-1) MR.D MOZUMDER(R-1) MR B PUSHILAL MR.R SARMA(R-1)
37	CRP(IO)/436/2023 FIXED	NARAYAN CHANDRA DAS Versus BIJAN CHAKRABORTY AND 8 ORS	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MR A DAS MS M DAS MS A KHETAWAT	MR. P K ROY MR. N BHARALI MR. D GOSWAMI MRS P HAZARIKA MS. RIA TIWARI
38	I.A.(Civil)/1619/2023 WITH LCR in RSA/205/2016 WITH RSA/205/2016	KAZI NURUL ISLAM Versus KAZI NURUL AMIN @ NOOR AHMED AND ANR KAZI NURUL ISLAM Versus KAZI NURUL AMIN @ NOOR AHMED and ANR	DR. B AHMED DR.B AHMED MR.N HAQUE MR K UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	MR. T U LASKAR MR.N DHAR R- 1and2 MR .B MALAKAR(R- 1&2) MR. T U LASKAR(R- 1&2) MS.U BARUAH(R- 1&2)
39	I.A.(Civil)/3388/2023 WITH LCR in RSA/322/2017 WITH RSA/322/2017 WITH I.A.(Civil)/2023/2022 in RSA/322/2017 WITH I.A.(Civil)/2024/2022 in RSA/322/2017 WITH I.A.(Civil)/3390/2023 in RSA/322/2017 WITH I.A.(Civil)/3392/2023 in RSA/322/2017 WITH I.A.(Civil)/3393/2023 in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR. ISMAIL HUSSAIN @ PUTU and 2 ORS Versus MONOWAR HUSSAIN ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR. ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MOMOWAR HUSSAON THE DEATH OF MOMOWAR HUSSAIN, HIS LEGAL HEIRS MAHNAJ MONOWAR AND AN ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR. ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.	MS.R CHOUDHURY MS.P SARMAH MS.A BEGUM MS F N ZAMAN MS F N ZAMAN	MR. A K RAY MS. N RAI MR A K RAI MR. T R ROY MR A K RAI MR. A K RAY
40	I.A.(Civil)/3600/2023 in RSA/98/2020	SARBANI DAS AND ANR. Versus ON THE DEATH OF AMAR NATH DAS	MR. R ALI J TALUKDAR MR M BORO	MR. B CHOUDHURY

	WITH RSA/98/2020	NARAYAN DAS AND 11 ORS. Versus ON THE DEATH OF AMAR NATH DAS HIS LEGAL HEIR SUDHIR CHANDA DAS AND 14 ORS.	MR. R J BORDOLOI MR. R ALI	MR. B CHAKRAVARTY MR. A NATH MR. A NATH MS. A LALA
	WITH I.A.(Civil)/3452/2023 in RSA/98/2020	PURNIMA DAS AND 2 ORS.. Versus ON THE DEATH OF AMAR NATH DAS,	MR. R. ALI MR M BORO	
41	I.A.(Civil)/3830/2023 in RSA/204/2023	MAJIMA BEGUM Versus MOKTAB ALI AND 2 ORS.	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	
	WITH RSA/204/2023	MAJIMA BEGUM Versus MOKTAB ALI AND 2 ORS.	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MS F BEGUM(R-1,2,3) MR S PAUL (R-1,2,3)
42	I.A.(Civil)/3836/2023 in RSA/66/2023	SIBEN SARKAR @ SIBENDRA SARKAR AND 2 ORS. Versus JOGESWAR SARKAR AND ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR D C NATH MR. C SHARMA(R- 1,2,3,4,5,8,9,10,11 TO 22) MS. A RANA(R- 1,2,3,4,5,8,9,10,11 TO 22)
	WITH RSA/66/2023	SIBEN SARKAR @ SIBENDRA SARKAR AND 2 ORS. Versus JOGESWAR SARKAR AND ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR D C NATH (R- 1,2,3,4,5,8,9,10,11 TO 22) MR. C SHARMA(R- 1,2,3,4,5,8,9,10,11 TO 22) MS. A RANA(R- 1,2,3,4,5,8,9,10,11 TO 22)
43	I.A.(Civil)/3857/2023 in RSA/65/2023	RABINDRA SARKAR AND 2 ORS. Versus RUPESWAR SARKAR AND ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR D C NATH MR. C SHARMA MS. A RANA
	WITH RSA/65/2023	RABINDRA SARKAR AND 2 ORS. Versus RUPESWAR SARKAR AND ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR D C NATH (R- 1,2,3,4,5,8,9,10 ,11,13,14,15 AND 16 TO 22) MR. C SHARMA(R- 1,2,3,4,5,8,9,10 ,11,13,14,15 AND 16 TO 22) MS. A RANA(R- 1,2,3,4,5,8,9,10 ,11,13,14,15 AND 16 TO 22)
44	I.A.(Civil)/403/2024 FIXED in FAO/28/2023 WITH FAO/28/2023	SRI DAYAL CHANDRA DAS Versus BODOLAND TERRITORIAL COUNCIL	MR. N DHAR MR. B K SEN	SC, BTC
	WITH FAO/28/2023	SRI DAYAL CHANDRA DAS Versus BODOLAND TERRITORIAL COUNCIL	MR. N DHAR MR. B K SEN MS. S DASGUPTA MR F HAQUE MR A HUSSAIN	SC, BTC
45	I.A.(Civil)/432/2024 in FAO/1489/2024	MOKTAR AHMED Versus ABDUR RAHIM SODIAL @ ABDUL RAHIM SODIAL ALIAS BABUL SODIAL AND 2 ORS.	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	
	WITH FAO/1489/2024 (Filing Number)	MOKTAR AHMED Versus ABDUR RAHIM SODIAL @ ABDUL RAHIM SODIAL ALIAS BABUL SODIAL AND 2 ORS H	MR. P K ROY	

	WITH I.A.(Civil)/1490/2024 (Filing Number)	MOKTAR AHMED Versus ABDUR RAHIM SODIAL @ ABDUL RAHIM SODIAL ALIAS BABUL SODIAL AND 2 ORS H	MR. P K ROY	
46	I.A.(Civil)/503/2024 B/O in CRP/15890/2023 WITH CRP/15890/2023 (Filing Number)	DINESH PATGIRI @ DINESH PEGU Versus HARESH KUMAR PATGIRI,	MR. U DUTTA MR. B. KUMAR B DUTTA	
	WITH I.A.(Civil)/98/2024	DINESH PATGIRI @ DINESH PEGU Versus HARESH KUMAR PATGIRI (A)	MR. U DUTTA	
47	I.A.(Civil)/516/2024 WITH LCR in Arb.A./15/2014 WITH Arb.A./15/2014	DINESH PATGIRI @ DINESH PEGU Versus HARESH KUMAR PATGIRI UNION OF INDIA Versus M/S ECI ENGINEERING and CONSTRUCTION CO. LTD. (H)	MR. U DUTTA MR. B. KUMAR B DUTTA MRS. UMA CHAKRABORTY	
	WITH Arb.A./15/2014	M/S ECI ENGINEERING and CONSTRUCTION CO. LTD. Versus UNION OF INDIA and 4 ORS,	MS.A CHOUDHURY	MR.A K SARKAR MR B N GOGOI MS.M CHATTERJEE MS.N R RABHA MS.S BHARALI MS.M ACHARYYA MRS.U CHAKRABORTY SC, NF RLY
HEARING				
48	RFA/22/2020 PART-HEARD, WITH LCR, FIXED	SRI NIRMALENDU BHATTACHARJEE Versus SRI SAJAL KUMAR ACHARJEE AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	MR. S BISWAS FOR CAVEATOR
	WITH I.A.(Civil)/581/2020 in RFA/22/2020	SRI NIRMALENDU BHATTACHARJEE Versus SRI SAJAL KUMAR ACHARJEE AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	MR. S BISWAS FOR CAVEATOR
49	Arb.A./2/2014 WITH LCR, FIXED	THE UNION OF INDIA Versus M/S KOOLTECH SYSTEMASSAM	C.G.C. MR.T ISLAM	MR.K N CHOUDHURY MR.M MAHANTA MR.A DHAR
STAY MATTERS				
50	CRP(IO)/45/2022	ON THE DEATH OF PURNA CH. SANGMA, His legal heirs Versus PARMESWARI SANGMA AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY	
51	CRP(IO)/285/2022	MAHMUDUR RAHMAN CHOUDHURY AND 5 ORS. Versus NOOR UDDIN CHOUDHURY AND ANR.	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. S K GHOSH MS F AHMED
52	CRP(IO)/322/2022	TAIYAB ALI Versus ZARINA KHATUN AND 14 ORS.	MRS. M A OZAH	MR. SURAJIT DAS (R1 to 4) MR. P P DAS (R1 to 4) MR G BHARADWAJ (R10) MR N BRAHMA (R10)

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LEAVE NOTE OF ADVOCATES FOR 28/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. R P SINGH	22-02-2024	To	28-02-2024
12)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
13)	MR. N ALAM	22-02-2024	To	01-03-2024
14)	MR. R L YADAV	26-02-2024	To	01-03-2024
15)	MS. K YADAV	26-02-2024	To	01-03-2024
16)	MR. J KALITA	28-02-2024	To	01-03-2024
17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
20)	MR. J P SHARMA	27-02-2024	To	04-03-2024
21)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
22)	S BORGOHAIN	27-02-2024	To	04-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,28th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./540/2024	MUSSTT. ASHIYA BEGUM Versus THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR MR. K BISWAS	PP, ASSAM
2 Bail Appln./543/2024	MD. ATABUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
3 Bail Appln./547/2024	AZAD HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
4 Bail Appln./548/2024	KABIN BORO Versus THE STATE OF ASSAM	MR. A K AZAD MS. C KALITA	PP, ASSAM
5 Bail Appln./549/2024 B/O	DEBEN ENGTI Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA H P NEOG	PP, ASSAM
6 Bail Appln./551/2024	HIKMAT ALI Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
MOTION			
7 Crl.Rev.P./67/2024	RAJIB ALI AND 4 ORS Versus SEHNAZ SULTANA RAHMAN	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN MR. K H CHOUHDURY	
8 AB/484/2024	FAKAR UDDIN ALI AHMED Versus THE STATE OF ASSAM	MR. Z HAMMAD MISS R A CHOUHDURY	PP, ASSAM
9 AB/485/2024	RASHIDUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
10 AB/488/2024	SAMIRAN GOGOI Versus THE STATE OF ASSAM	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM	PP, ASSAM

11	AB/489/2024	DIGANTA BORAH Versus THE STATE OF ASSAM	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM	PP, ASSAM
12	AB/491/2024	SUDHAN ROY Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MS. S ROY MR. R ISLAM	PP, ASSAM
13	AB/492/2024	PRODIP CHETRY Versus THE STATE OF ASSAM	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM	PP, ASSAM
14	AB/493/2024	KHAIRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. T J MAHANTA MD H R AHMED MR A MALEK	PP, ASSAM
15	AB/494/2024	BUBUL TALUKDAR Versus THE STATE OF ASSAM	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM	PP, ASSAM

ADMISSION

16	Crl.Pet./898/2022 WITH LCR 2 FILES, B/O	SHREYA PAUL Versus THE STATE OF ASSAM	MR. JUNM LASKAR MR D DUTTA MS. J GHOSH	PP, ASSAM
17	Crl.A./83/2023	JUNU SONWAL Versus PRATUL SARMA	MS. M PAUL	MR H K J AHMED MR H K J AHMED MR. N K MURRY MS P TOKBIPI
18	Crl.Pet./563/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	WAJED ALI AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR J I BARBHUIYA MD. S Z B AKLAS MR. A M S MAZUMDER	MR. S Ali(R-3) MR K DAS (R-3) PP, ASSAM
19	Crl.Rev.P./3/2024 B/O	RAJIV DAS Versus ARCHITA SAHA	MR. S BISWAS MR. S DUTTA MS D DEVI	MR. DILIP DEY
20	Crl.A./54/2024	BABUL ALI Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM

WITH

[I.A.\(Crl.\)/190/2024](#)
in Crl.A./54/2024

BABUL ALI Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
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BAIL HEARING (BA)

21	Bail Appln./71/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ASHADUL ISLAM Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
22	Bail Appln./251/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	IMAN ALI Versus THE STATE OF ASSAM	MR. K H SAIKIA MR A HAWARI	PP, ASSAM
23	Bail Appln./295/2024 WITH OFFICE NOTE, FIXED	MOKSEDL HOQUE Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM

BAIL HEARING

24	AB/3409/2023 FIXED	SANJAY AGARWAL @ AGARWALA Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB MR S RAHMAN MR. J HUSSAIN	PP, ASSAM
25	AB/3948/2023 FIXED	NEBBAS ALI AND ANR. Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI	PP, ASSAM

26	AB/4062/2023 FIXED	LUCKY SAIKIA Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
27	AB/4103/2023 FIXED	ABDUL RAHIM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
28	AB/4300/2023 WITH OFFICE NOTE, FIXED	SISIR BISWAS Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
29	AB/4351/2023 FIXED	IMAM HUSSAIN @ IMAMUL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
30	AB/4378/2023 FIXED	MISBAHARUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM	MR M J QUADIR MR. A K HANNAN	PP, ASSAM
31	AB/49/2024 FIXED	KRISHNA PRADHAN Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
32	AB/113/2024 FIXED	SUSHIL MANDAL Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
33	AB/138/2024 FIXED	DANESH ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
34	AB/191/2024 FIXED	ADAM ALI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
35	AB/199/2024 FIXED	DEEPAMONI PATHAK @ DEEPAMONI DAS Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. A K AZAD MR M HUSSAIN	PP, ASSAM
36	AB/239/2024 FIXED	ABEDA AHMED AND ANR Versus THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
37	AB/249/2024 FIXED	RAFIQUL MANDAL AND ANR Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR D J BARMAN	PP, ASSAM
38	AB/377/2024 WITH OFFICE NOTE, FIXED	ROFIQUL ISLAM @ ROFIQUL Versus THE STATE OF ASSAM AND ANR.	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
39	AB/390/2024 FIXED	REKIBUR ZAMAN Versus THE STATE OF ASSAM	MR. A K AZAD	PP, ASSAM
40	AB/403/2024 WITH OFFICE NOTE, FIXED	PRAFULLA CHANDRA DAS Versus THE STATE OF ASSAM AND ANR.	MR. N J GOGOI M.A. BEGUM MS. S DEB	PP, ASSAM
41	AB/408/2024 FIXED	BHASKAR DEKA Versus THE STATE OF ASSAM	MR J BORAH MR. K KAKOTI MR. P CHETIA	PP, ASSAM
ORDERS				
42	Crl.Rev.P./299/2017 B/O	MD. ABDUS SAMAD @ ABDUL SAMAD Versus MUSTT. YASMIN BEGUM	MR. M U MAHMUD MR. H ALI MR. A ALI MR. S H MAHMUD MR. S ISLAM MR. S SUR MS. B CHETIA	
43	Crl.Pet./973/2019 B/O	MRINAL KANTI DAS Versus IRA DAS AND 2 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR V KUNDU	MR. D NATH PP, ASSAM (R3)
44	WITH Crl.Pet./198/2019	MRINAL KANTI DAS Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. S C BISWAS PP, ASSAM

	WITH I.A.(CrI.)/684/2019 in CrI.Pet./198/2019	MRINAL KANTI DAS Versus THE STATE OF ASSAM AND ANR.	MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR. P K R CHOUDHURY	PP, ASSAM
45	I.A.(CrI.)/211/2022 WITH LCR 4 FILES in CrI.A./83/2022	KARUNA RABHA Versus THE STATE OF ASSAM AND ANR	MR. B DEKA MR P DAS A DAS MR P PRAWAR	PP, ASSAM
	WITH CrI.A./83/2022	KARUNA RABHA Versus THE STATE OF ASSAM AND ANR	MR. B DEKA MR P DAS A DAS MR P PRAWAR	PP, ASSAM
46	CRL.A(J)/41/2023 1 Y 2 M 7 D :WITH OFFICE NOTE, LCR 6 FILES	DUBUL HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
	WITH I.A.(CrI.)/763/2023 in CRL.A(J)/41/2023	DUDUL HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
47	CrI.A./339/2023 WITH LCR AND P.B., OFFICE NOTE, FIXED	NAYAN MALLIK Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N MILI	PP, ASSAM
	WITH I.A.(CrI.)/864/2023 in CrI.A./339/2023	NAYAN MALLIK Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N MILI	PP, ASSAM
48	CrI.A./402/2023	MD. SURUJ ALI Versus THE STATE OF ASSAM AND ANR.	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH MS R KALITA	PP, ASSAM
	WITH I.A.(CrI.)/1057/2023 in CrI.A./402/2023	MD. SURUJ ALI Versus THE STATE OF ASSAM AND ANR.	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH MS R KALITA	PP, ASSAM
49	I.A.(CrI.)/1016/2023 FIXED in CrI.Rev.P./10709/2023	NIRUPAMA ROY @ NIRUPAMA ROY MAHAJAN Versus THE STATE OF ASSAM AND 9 ORS.	MR. S K ROY MRS. M M ROY S MEDHI	PP, ASSAM
	WITH CrI.Rev.P./10709/2023 (Filing Number)	NIRUPAMA ROY @ NIRUPAMA ROY MAHAJAN Versus THE STATE OF ASSAM AND 9 ORS.	MR. S K ROY	
50	I.A.(CrI.)/1029/2023 WITH OFFICE NOTE, CLR 5 FILES, FIXED in CrI.A./397/2023	NUR ISLAM SK @ NUR ISLAM SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR Z HUSSAIN	PP, ASSAM
	WITH CrI.A./397/2023	NUR ISLAM SK @ NUR ISLAM SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR Z HUSSAIN	PP, ASSAM
51	I.A.(CrI.)/122/2024 WITH OFFICE NOTE, LCR 2 FILES in CrI.A./341/2023	MD. MOINAL ALI Versus THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
	WITH CrI.A./341/2023	MD. MOINAL ALI Versus THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. R P SINGH	22-02-2024	To	28-02-2024
12)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
13)	MR. N ALAM	22-02-2024	To	01-03-2024
14)	MR. R L YADAV	26-02-2024	To	01-03-2024
15)	MS. K YADAV	26-02-2024	To	01-03-2024
16)	MR. J KALITA	28-02-2024	To	01-03-2024
17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
20)	MR. J P SHARMA	27-02-2024	To	04-03-2024
21)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
22)	S BORGOHAIN	27-02-2024	To	04-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,28th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./545/2024	MONIRUL ISLAM Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
2 Bail Appln./546/2024	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A K AZAD MR A K AHMED MS P KAKATI	PP, ASSAM
3 Bail Appln./550/2024	KHUDEJA KHATUN Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
MOTION			
4 Crl.Pet./180/2024 FIXED	DEBABRAT KALITA Versus THE STATE OF ASSAM AND ANR	MR D KALITA MS R KOUR	PP, ASSAM
5 AB/486/2024	NUR ZAMAL MANDAL Versus THE STATE OF ASSAM	MS J AKTAR	PP, ASSAM
6 AB/487/2024	MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
ADMISSION			
7 Crl.Pet./836/2022	HAFIZUR RAHMAN AND 4 ORS Versus MISS SAMSUN NEHAR	MR. R ALI H A AHMED MR A S SK	MR. A GOYAL MR. A CHOUDHURY MS R OJAH
8 W.P.(Crl.)/21/2023 FIXED	SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA MS. A RANA MS P BORUAH	GA, ASSAM MR H GUPTA DY.S.G.I.
WITH I.A.(Civil)/2433/2023 in W.P.(Crl.)/21/2023	SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA	GA, ASSAM DY.S.G.I.
WITH I.A.(Civil)/2434/2023 in W.P.(Crl.)/21/2023	SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA	GA, ASSAM DY.S.G.I.
9 Crl.Pet./170/2023	MASUM UDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR S ISLAM	F K R AHMED (R3) MR. N DUBEY (r-2) PP, ASSAM

10	Crl.Rev.P./206/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED WITH I.A.(Crl.)/1011/2023 in Crl.Rev.P./206/2023	DHAN SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM
11	Bail Appln./3353/2023	DHAN SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR MR A H SARKAR H R KHAN	PP, ASSAM SC, CBI
12	Crl.A./372/2023 <u>O Y 6 M 20 D :</u> WITH I.A.(Crl.)/938/2023 in Crl.A./372/2023	MD. FARID ALI Versus THE STATE OF ASSAM AND ANR.	MR A N AHMED	PP, ASSAM
13	Crl.A./415/2023	SURESH PEGU Versus THE STATE OF ASSAM AND ANR.	MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI	PP, ASSAM
14	Crl.A./435/2023	RITUMONI GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. A LAL MR A BRAHMA MR. M PANDIT	PP, ASSAM
15	Crl.Rev.P./561/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	ASHIRBAD HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS	MR J A HASSAN, Spl. P.P. PP, ASSAM
16	Crl.Pet./889/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	ROUNAK ALI HAZARIKA Versus THE STATE OF ASSAM AND ANR	WASIM RAJA	PP, ASSAM
17	Crl.Pet./1276/2023 WITH LCR (THREE FILES). FIXED.	DP LIYAQUAT ALI Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
18	Crl.A./52/2024	SANJAY BARMAN Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR B TALUKDAR MS T K SHARMA MR A SHORIF MR S J CHOUDHURY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./1851/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED WITH I.A.(Crl.)/831/2023 in Bail Appln./1851/2023	MD ABDUL MANNAN Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
20	Bail Appln./3144/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAFIK MIAH AND ANR Versus THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
21	Bail Appln./3389/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD NAJIR ANSARY AND ANR Versus THE STATE OF ASSAM	MR S AHMED SANOWARA KHATUN	PP, ASSAM
22	Bail Appln./3691/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL RASHID Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
23	Bail Appln./4189/2023 FIXED	MINTU LAL AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
24	Bail Appln./4205/2023 WITH CASE RECORD(SCANNED COPY), FIXED	R YARUIBO Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR F U CHOUDHURY MR. A S TAPADER	PP, ASSAM
25	Bail Appln./4436/2023 WITH CASE RECORD(SCANNED COPY)	MANGAL DAS Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO MR UNUSH KHAN	PP, ASSAM

26	Bail Appln./44/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AHMED HUSSAIN @ AHMOD HUSSAIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
27	Bail Appln./208/2024 WITH OFFICE NOTE, FIXED	ROFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H A AHMED	PP, ASSAM
28	Bail Appln./400/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BIKRAM PAUL @ BIPLAB Versus THE STATE OF ASSAM AND ANR.	MR S DAS MR S HOQUE MR K DEKA	PP, ASSAM
BAIL HEARING				
29	AB/3316/2023 WITH CASE RECORD(SCANNED COPY), FIXED	KAMAL UDDIN Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
30	AB/3686/2023 FIXED	ATAUR RAHMAN @ ATIUR RAHMAN Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR MR. SAIFUL ISLAM	PP, ASSAM
31	AB/4016/2023 FIXED	SAHARUL HOQUE Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
32	AB/4314/2023 FIXED	RAFIKUL HOQUE @ RAFIQUE HOQUE @ RAFIQUL HOQUE MOLLAH Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
33	AB/182/2024 WITH OFFICE NOTE, FIXED	DEBEN NAYAK @ PRASANTA NAYAK Versus THE STATE OF ASSAM AND ANR.	MS. J GOGOI MR. A KHOUND	MS R BORAH (R-2) PP, ASSAM
34	AB/365/2024 FIXED	AINUL HAQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
ORDERS				
35	Crl.A./251/2018 WITH LCR 2 BUNDLES(1 BUNDLE IS IN SECTION)	SRI KRISHNA MOHAN PRASAD Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	MR. S C KEYAL SC, CBI
36	WITH Crl.A./243/2018	PRADIP TALUKDAR Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI) AND ANR	MR. K R PATGIRI MS. U CHOUDHURY MS. C DAS	MR. S C KEYAL SC, CBI
37	Crl.Pet./15/2023	SANTOSH JAISWAL AND ANR Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR	MR. M BISWAS MS M DAS	SC, CBI
38	Crl.Rev.P./360/2023 FIXED	BAHEJUDDIN AHMED Versus THE STATE OF ASSAM AND ANR 2 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	PP, ASSAM
39	WITH Crl.Rev.P./359/2023	BAHEJUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	PP, ASSAM
40	Crl.A./382/2023 WITH OFFICE NOTE, FIXED	RAJIUL HOQUE @ RAJIUL KARIM Versus THE STATE OF ASSAM AND ANR.	MS. T SOM MR. P TELI	PP, ASSAM
41	WITH I.A.(Crl.)/998/2023 in Crl.A./382/2023	RAJIUL HOQUE @ RAJIUL KARIM Versus THE STATE OF ASSAM AND ANR.	MS. T SOM MR. P TELI	PP, ASSAM
41	Cont.Cas(C)/549/2023 FIXED	M/S OM SAI TRADING COMPANY AND ANR Versus NANDESWAR BORGHAIN, A.S.I.	MR. M A SHEIKH K U AHMED MS F INTAZ	MR. M BHAGABATI (R2) MS G BORA (R2) MS. B TALUKDAR (R2)

42	I.A.(CrI.)/652/2023 WITH OFFICE NOTE, LCR 4 FILES in CRL.A(J)/90/2023	ANOWAR HUSSAIN @ KAIF Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM
	WITH CRL.A(J)/90/2023	ANOWAR HUSSAIN @ KAIF Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM
43	I.A.(CrI.)/660/2023 WITH LCR 3 FILES in CrI.A./169/2023	NITYA NANDA GOGOI, Versus THE STATE OF ASSAM AND ANR.	M K BORAH	PP, ASSAM
	WITH CrI.A./169/2023	NITYA NANDA GOGOI Versus THE STATE OF ASSAM AND ANR.	M K BORAH M AHMED	PP, ASSAM
	WITH I.A.(CrI.)/411/2023 in CrI.A./169/2023	NITYA NANDA GOGOI Versus THE STATE OF ASSAM AND ANR.	M K BORAH M AHMED	PP, ASSAM MR. D K NATH (r-2)
44	I.A.(CrI.)/963/2023 in CrI.A./10330/2023	SANKAR RAJBONGSHI Versus THE STATE OF ASSAM AND ANR.	MR. A R SHOME MR A J GHOSH MR N ALAM	PP, ASSAM
	WITH CrI.A./10330/2023 (Filing Number)	SANKAR RAJBONGSHI Versus THE STATE OF ASSAM AND ANR. B	MR. A R SHOME	
45	I.A.(CrI.)/1221/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./462/2023	BABUL RABHA Versus THE STATE OF ASSAM AND ANR.	MR. J KALITA DIKSHITA DEKA	PP, ASSAM
	WITH CrI.A./462/2023	BABUL RABHA Versus THE STATE OF ASSAM AND ANR.	MR. J KALITA DIKSHITA DEKA	PP, ASSAM
46	CrI.A./31/2024 WITH OFFICE NOTE, FIXED	PARASH JAIN Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MD. A KHAN MR. A DEY	PP, ASSAM
	WITH I.A.(CrI.)/98/2024 in CrI.A./31/2024	PARASH JAIN Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MD. A KHAN MR. A DEY	PP, ASSAM
47	I.A.(CrI.)/105/2024 in CRL.A(J)/893/2024	DIPU NARZARY Versus THE STATE OF ASSAM ANA ANR.	MS S MEDHI (LEGAL AID COUNSEL)	PP, ASSAM
	WITH CRL.A(J)/893/2024 (Filing Number)	DIPU NARZARY Versus THE STATE OF ASSAM ANA ANR. E	MS S MEDHI	
48	CrI.Pet./113/2024 FIXED	ANUSHA KALITA Versus THE STATE OF ASSAM AND ANR	J RABHA MR R D GOSWAMI MR A N SARMAH	PP, ASSAM
49	CrI.Pet./121/2024 FIXED	BASANTA DEV NATH Versus THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR. ABHIJIT MENA MS M R ROY Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
50	I.A.(CrI.)/167/2024 in CrI.Pet./1375/2023	SAMIR ALI AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR M AHMED A. K. KANU	PP, ASSAM
	WITH CrI.Pet./1375/2023	SAMIR ALI AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR M AHMED A. K. KANU	PP, ASSAM

HEARING

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LEAVE NOTE OF ADVOCATES FOR 28/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. R P SINGH	22-02-2024	To	28-02-2024
12)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
13)	MR. N ALAM	22-02-2024	To	01-03-2024
14)	MR. R L YADAV	26-02-2024	To	01-03-2024
15)	MS. K YADAV	26-02-2024	To	01-03-2024
16)	MR. J KALITA	28-02-2024	To	01-03-2024
17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
20)	MR. J P SHARMA	27-02-2024	To	04-03-2024
21)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
22)	S BORGOHAIN	27-02-2024	To	04-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,28th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III]

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/514/2024 in WP(C)/3899/2022	HRISHIKESH RAY Versus THE STATE OF ASSAM AND 5 ORS.	MR A V SINGH MR W R MEDHI MR W R MEDHI	SC, A I C T E
	WITH WP(C)/3899/2022	HRISHIKESH RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR A V SINGH MR W R MEDHI	SC, P AND R.D. SC, APSC
ADMISSION				
2	WP(C)/5903/2017 PART-HEARD, FIXED	DR. AMIT SWARNAKAR Versus THE STATE OF ASSAM and 3 ORS.	MR.A SARMA MR.K PAUL MR.J P CHAUHAN MS.R VERMA	MR. S S GOSWAMI SC, APSC MR. B K DAS (R3) MR.B GOGOI MS. P DAS (R3) MR.B SINGH SC, HEALTH
3	WP(C)/6504/2019 PART-HEARD, FIXED	JADU MANI KALITA AND ANR. Versus UNION OF INDIA AND 15 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MR. A KHOUND	MR. K GOGOI (C.G.C., (R-1, 2)) MR. S DUTTA ASSTT. S.G.I.
	WITH I.A.(Civil)/4215/2019 in WP(C)/6504/2019	THE DIRECTOR Versus JADU MANI KALITA AND 16 ors	MR S DUTTA MR. S DUTTA	MR. A K BHUYAN MR. A K BHUYAN
	WITH I.A.(Civil)/4295/2019 in WP(C)/6504/2019	JADU MANI KALITA AND ANR. Versus UNION OF INDIA AND 15 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. P PATHAK	ASSTT.S.G.I.
4	WP(C)/1854/2014 FIXED	LENIN MOCHAHARI Versus THE STATE OF ASSAM AND 10 ORS	MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.H NATH GA, ASSAM SC, BTC

5	WP(C)/3659/2016 FIXED	SMTI LAKHYAHIRA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR.D BAGCHI MS N CHETIA	MS.M BORAH(R-5) MR.B B BORAH(R-5) MR.R ALI(R-5) MS L BARUAH R-5 M R CHOUDHURY(R-5) SC, SOCIAL WELFARE GA, ASSAM
6	WP(C)/861/2017 FIXED	JAMAL ALI Versus THE STATE OF ASSAM and 4 ORS.	MR. S A AHMED MS.F BEGUM	
7	WP(C)/8007/2018	AZIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR N DUTTA MR. M DAS MR. B TALUKDAR MS. J HAZARIKA	SC, CO OP
8	WP(C)/8042/2018	MANASH RANJAN MALAKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M SARANIA MR. S U AHMED MS. I KEITZAR MR. B DEORI	SC, WATER RESOURCE
9	WP(C)/8058/2018	THAG BAHADUR CHETRY Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K JAIN	GA, ASSAM MRS R BEGUM (R4,R5) SC, FINANCE DEPTT.
10	WP(C)/8090/2018	ASHIM KUMAR BARUAH Versus THE SECRETARY TO THE GOVT. OF ASSAM AND 4 ORS	MR A DASGUPTA MS B DAS MR. R SARKAR MR B DAS	SC, AG SC, AGRI. DEPARTMENT
11	WP(C)/8101/2018	DEBOJIT SAIKIA Versus THE INDIAN OIL CORPORATION LTD AND 3 ORS.	MR. M SARMA MS. I GOHAIN MS J A AHMED MS. R DEKA	MR. A K BHATTACHARYYA (R4) MR. K N CHOUDHURY MR. K N CHOUDHURY MR D K BHATTACHARYYA (R4) MS R B DEB (R4) MR. K K BHATTACHARYYA (R4) MR. M MAHANTA MS. R DEKA MISS. R R KAKATI MR. D J DAS SC, I O C
12	WP(C)/8153/2018	RABIRAM BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. A CHAUDHURY MR. A K BARUAH MR. D BORA MR. B GOSWAMI MR. N MAHAJAN	GA, ASSAM
13	WP(C)/979/2019	SEEMA DEVI Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	MR. D C BORAH (C.G.C., R1-R5) ASSTT.S.G.I.
14	WP(C)/2564/2019 FIXED, WITH WP(C)/4119/2020 (D/O)	LAKHI RANI GOALA Versus THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MRS. R RONGMEI	GA, ASSAM MR. M U MAHMUD MR. D A KAIYUM (R-5) MR S ISLAM MS. R AHMED
15	WP(C)/9441/2019 FIXED	BUBUL CHANDRA NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. A SARMA	SC, CO OP V SOLO MS. O KITS MS. J BURAGOHAIN
16	WITH WP(C)/3182/2022	BUBUL CHANDRA NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR J P CHAUHAN	SC, CO OP GA, ASSAM SC, FINANCE
17	WITH WP(C)/6345/2023	BUBUL NEOG Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. A SARMA	SC, CO OP
18	WP(C)/3555/2020	PRABHAT KUMAR KALITA AND 44 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA	MR. A BHATTACHARJEE, SC, PNRD SC, FINANCE DEPTT.

19	WP(C)/422/2021	DEBAJIT DAS Versus KARBI ANGLONG AUTONOMOUS COUNCIL AND 4 ORS	MR. P SARMAH MR. S UPADHAY	GA, ASSAM SC, K A A C SC, PWD
20	WP(C)/477/2021	MALLABIKA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	DR. B AHMED (r-5) GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY (r-5)
	WITH			
21	WP(C)/1769/2021	NAZRIN SULTANA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY
22	WP(C)/517/2021	FIRDOSH AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS. J GHOSH MR. H KABIR	MR. P KATAKI MS. R BORAH (SC, AGRI. DEPARTMENT)
23	WP(C)/1614/2021	NARAYAN CHANDRA DAS Versus THE ASSAM STATE COOPERATIVE APEX BANK LTD AND 2 ORS	MR. B C DAS MR D N BHATTACHARYYA MS. I DAS	SC, APEX BANK
24	WP(C)/3345/2021	MONESWAR DOIMARY Versus THE STATE OF ASSAM 4 ORS	MR. R SARMA MS. P BARMAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
25	WP(C)/5068/2021	MIRJAFAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. P SARMA MR. A K AZAD	GA, ASSAM MR C GOSWAMI (R-3,4) MR. I CHOUDHURY MS K BORAH MR. T R GOGOI (SC, HOUSING BOARD) SC, A S H B
26	WP(C)/5545/2021 B/O	SMT. RENU MACHAHARY Versus THE STATE OF ASSAM AND 5 ORS	MR. T DEURI	SC, APDCL
27	WP(C)/5674/2021	SMTI. SUMITA RUDRA PAUL @ SUMITA RUDRA PAUL (TALUKDAR) Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR. P CHAKRABORTY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
28	WP(C)/5916/2021	DWIPEN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. U DUTTA MS. R R SAIKIA	GA, ASSAM SC, GMC
29	WP(C)/7383/2021	SUMUR UDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR M H AHMED MS. N SULTANA	GA, ASSAM SC, REVENUE
30	WP(C)/3664/2022	BINA PANI DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE	GA, ASSAM MS. PADMINI BARUA (R-5) SC, FINANCE
31	WP(C)/3806/2022	KARABI MEDHI Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR D KALITA MS. S. KAR	SC, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD GA, ASSAM
32	WP(C)/3847/2022	BINITA KALITA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR D KALITA MS. S. KAR	SC, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD GA, ASSAM MR. S P CHOUDHURY (R-3)
33	WP(C)/4767/2022	SARALA KAKATY BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	MR. S ROY (r-5) SC, FOREST
34	WP(C)/2863/2023	NURUL ISLAM AND 8 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, IRRIGATION SC, FINANCE

BAIL HEARING (BA)

35	Bail Appln./4440/2023 WITH CASE RECORD(SCANNED COPY)	NURUL ISLAM Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A AHMED MR. M A CHOUDHURY MR. A ISLAM	PP, ASSAM
ORDERS				
36	WP(C)/8120/2018	AKSHAY BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	SC, FOREST
37	WP(C)/1596/2019	DILIP HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. B CHAKRABORTY MR. P P BARUAH MR. D GOSWAMI MR. R SARMA MR S HUSSAIN	SC, PNRD MS P. PATHAK (R- 4 & 5)
38	Cont.Cas(C)/303/2020	ARIFA BEGUM AND 8 ORS. Versus ANURAG GOEL AND 2 ORS.	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	
39	Cont.Cas(C)/408/2021	CHITRALEKHA GOGOI MAZUMDAR Versus RAMENDRA NATH SARMA, ACS	MR. S SAIKIA	
40	Cont.Cas(C)/438/2021 WITH WP(C)/2104/2020 (D/O), WP(C)/2535/2020 (D/O)	UMOR ALI Versus AJAY KUMAR BHALLA AND 2 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	MRS. A GAYAN (r-3)
41	WITH Cont.Cas(C)/437/2021	ASMOT ALI Versus AJAY KUMAR BHALLA AND 2 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	MRS. A GAYAN (r-3)
42	WITH Review.Pet./59/2023	THE REGIONAL DIRECTOR (NORTH EASTERN REGION) Versus ASMOT ALI AND 5 ORS.	MRS. A GAYAN	MS. A HUSSAIN (R-1) MR R ISLAM (R-1) N CHAKRABARTY (R-1)
43	WITH Review.Pet./62/2023	THE REGIONAL DIRECTOR (NORTH EASTERN REGION) Versus UMOR ALI AND 5 ORS.	MRS. A GAYAN	MS. A HUSSAIN (R-1) MR R ISLAM (R-1) N CHAKRABARTY (R-1)
44	WP(C)/4903/2021	DEEP PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR M M ZAMAN	SC, PNRD GA, ASSAM SC, APSC MR A K AHMED (r-6) MR DIGANTA BHATTA (r-6) SC, P H E
45	Cont.Cas(C)/231/2023	SMT. BABI BHAGAWATY Versus PABAN KUMAR BORTHAKUR, IAS AND ANR.	MR H K DAS MR. U PATHAK MR N K SARMA	MR. M BHAGABATI (R-2) MS G BORA(R-2) MS. B TALUKDAR(R-2) MR. D NATH (R-4) MS. M DEVI (R- 1) MR. A DAS (R- 1) MR D KALITA (R-4)
46	Cont.Cas(C)/401/2023	RUPANGSHU NATH Versus SUBRATA DAS AND ANR	MR. S NATH	MR. K K PARASAR (r-1,2) MR K KALITA (r-1,2)
47	Cont.Cas(C)/404/2023	BIREN SARMAH Versus SMTI. MINAKSHI DAS NATH, A.C.S. AND ANR	MR. S S BAROOAH	MR. B SARMA (R-2) MS. M BHATTACHARJEE (R1) MR. R SARMA (R-2) MR A DEY (R-2)
48	Cont.Cas(C)/436/2023	BHARATI HAZARIKA Versus NARAYAN KONWAR, IAS	MR B D DAS MR H K SARMA MRS R DEKA MR S BORA	
49	Cont.Cas(C)/659/2023	KABI CHANDRA TALUKDAR Versus PABITRA RAM KHAUND, I.A.S. AND 5 ORS.	MR S SARMA MR. A SAXENA PARTHA R CHOUDHURY	MR. B GOGOI (r-6) MR P NAYAK (r-6) MR A CHALIHA (r-6)

50 [I.A.\(CrI.\)/178/2024](#)
in CrI.Pet./1071/2023

ARAJUDDIN DEWAN
Versus
HASINA BEGUM

MS. S K NARGIS
MS S BEGUM

WITH

[CrI.Pet./1071/2023](#)

ARAJUDDIN DEWAN
Versus
HASINA BEGUM

MS. S K NARGIS
MR SARFRAZ NAWAZ
MS S BEGUM
MS N SULTANA

MR T H HAZARIKA
MR M CHETIA
MR A RASHID
MR. K ISLAM
D ROY

HEARING

51 [WP\(C\)/6252/2014](#)
B/O

SMTI SIPRA BHATTACHARJEE
Versus
THE STATE OF ASSAM AND 9 ORS

MR.R BARUAH
MR.R M CHOUDHURY

SC, AG
SC, FINANCE
SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 28/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
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9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. R P SINGH	22-02-2024	To	28-02-2024
12)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
13)	MR. N ALAM	22-02-2024	To	01-03-2024
14)	MR. R L YADAV	26-02-2024	To	01-03-2024
15)	MS. K YADAV	26-02-2024	To	01-03-2024
16)	MR. J KALITA	28-02-2024	To	01-03-2024
17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
20)	MR. J P SHARMA	27-02-2024	To	04-03-2024
21)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
22)	S BORGHAIN	27-02-2024	To	04-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,28th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
1 Crl.Pet./207/2024	IQBAL HUSSAIN LASKAR Versus AYAZ UDDIN HAZARI AND ANR	MR. A Y CHOUDHURY MR. T A CHOUDHURY	K KHEMKA (R-1) PP, ASSAM
WITH I.A.(Crl.)/180/2024 in Crl.Pet./207/2024	IQBAL HUSSAIN LASKAR Versus AYAZ UDDIN HAZARI AND ANR	MR. A Y CHOUDHURY MR. T A CHOUDHURY	PP, ASSAM
<u>MOTION (BA)</u>			
2 Bail Appln./552/2024	PALASH BORAH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>MOTION</u>			
3 AB/4355/2023 WITH OFFICE NOTE, FIXED	SAMSUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. K H KHANDAKAR MR. K M HASSAN MR. A H MOLLAH	PP, ASSAM
4 AB/490/2024	DR. EYAQUB ALI AHMED Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
<u>ADMISSION</u>			
5 Crl.Pet./709/2019 WITH LCR 1 FILE	MD. GULNOOR KHAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS. J PAUL MS. S AHMED MR. M H AHMED	PP, ASSAM
6 Tr.P.(Crl.)/5/2022	MADHAB DUTTA Versus MIRA SAIKIA DUTTA	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	MR T N SRINIVASAN MR. N ISLAM
7 Crl.Rev.P./210/2022	MD. ABDUL SATTAR Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
8 Crl.Pet./918/2022 FIXED	MINTU DAS Versus THE STATE OF ASSAM	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MRS. M CHATTERJEE (R-2) PP, ASSAM
9 Crl.A./202/2023	DITHAKANANDA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR. M HASAN MR T CHHETRI	B J BAROOAH (R-2) MR. M B U AHMED (R-2) PP, ASSAM

10	Crl.Rev.P./221/2023	MD. MESER ALI @ BATAHU Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MR. J ABBAS (R-2) MR M HANDIQUE (R-2) MD Y ALI (R-2)
11	Crl.Pet./1015/2023	MEHBISH BEGUM AND 5 ORS Versus THE STATE OF ASSAM	MR. M BISWAS MR. T CHUTIA PP, ASSAM
BAIL HEARING (BA)			
12	Bail Appln./183/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MANNAN MALIK Versus THE STATE OF ASSAM	MR. S M MOLLAH MR KUTUB ALI PP, ASSAM
13	Bail Appln./469/2024 WITH OFFICE NOTE, FIXED	MD. SAIBOR RAHMAN @ BUDHA Versus THE STATE OF ASSAM	MD. I HUSSAIN H M S ELAHI PP, ASSAM
14	Bail Appln./478/2024 FIXED	BABUL ROY Versus THE STATE OF ASSAM	MR S HOQUE M ISLAM R ALOM PP, ASSAM
15	Bail Appln./490/2024 FIXED	SRI BIJOY DAS @ BIJAY DAS Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA MR. N MAHAJAN MR N MUHTARIM PP, ASSAM
BAIL HEARING			
16	AB/3128/2023 FIXED	AKLIMA KHATUN @ MUSSTT AKLIMA KHATUN Versus THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN PP, ASSAM
17	AB/3307/2023 FIXED	RAJIB ALI @ MD. RAJIB ALI Versus THE STATE OF ASSAM	MR. S HOQUE M ISLAM MS. S E AHMED M AHMED PP, ASSAM
18	AB/3549/2023 FIXED	RAJIB BORA Versus THE STATE OF ASSAM	DR. J. D. KHAUND M NARZARY PP, ASSAM
19	AB/3760/2023 FIXED	ABINASH BHARALI Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA PP, ASSAM
20	AB/4049/2023 FIXED	EBRAHIM ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK PP, ASSAM
21	AB/4118/2023 FIXED	DILDAR HUSSAIN Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM PP, ASSAM
22	AB/88/2024 FIXED	MINHAJUL ALI AND ANR Versus THE STATE OF ASSAM	MR. S AHMED MR M RAHMAN MS. M. KHATUN MS N AKTAR PP, ASSAM
23	AB/98/2024 FIXED	ABU BAKKAR SIDDIQUE @ MD. DILDAR @ MD. ABUBAKKAR Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN PP, ASSAM
24	AB/216/2024 FIXED	RAJU MEDOK Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN PP, ASSAM
25	AB/226/2024 FIXED	AINUDDIN @ AKRAM UDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR A T M HUSSAIN MRS M ALOM MR J I MONDAL PP, ASSAM
26	AB/227/2024 FIXED	JAYEN UDDIN @ JOYENUDDIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN PP, ASSAM
27	AB/273/2024 FIXED	RATAN KUMAR RAY @ RATAN RAY Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN PP, ASSAM

28	AB/287/2024 FIXED	MRINAL MEDHI AND ANR. Versus THE STATE OF ASSAM	MS. A RANA MS P BORUAH MR. B BORGHAIN	PP, ASSAM
29	AB/307/2024 FIXED	MAYNAL HAQUE Versus THE STATE OF ASSAM	G UDDIN MR A K AZAD MR. J UDDIN	PP, ASSAM
30	AB/319/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	TAZUM UDDIN @ TAZUMUDDIN @ MD. TAZUMUDDIN Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
ORDERS				
31	Crl.A./290/2016 WITH LCR 3 FILES OUT OF 16, OFFICE NOTE	CENTRAL BUREAU OF INVESTIGATION Versus MR DHARANI PRASAD BORTHAKUR	MR. P N CHOUDHURY	SC, CBI
32	Crl.A./143/2018 WITH OFFICE NOTE, LCR 5 FILES, FIXED	MISS JYOTSHNA SULTANA Versus MD RATUL ALI and 2 ORS	MR. B BHAGAWATI (AMICUS CURIAE) MS P DAS(NEW AMICUS CURIAE) MR N RAHMAN MR. S MOLLAH	MS P DASGUPTA (r-1,2) MR S PAUL (r-1,2) PP, ASSAM
33	Crl.A./56/2019 WITH OFFICE NOTE, LCR 4 FILES	SRI KULAI HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	PP, ASSAM
34	Crl.L.P./106/2019 in CrI.A./12050/2019	SRI BHABANANDA TAMULI @ ZEAL Versus THE STATE OF ASSAM AND ANR	MS J CHAKRABORTY MR B K KAR MD S ALI	PP, ASSAM
	WITH Crl.A./12050/2019 (Filing Number)	SRI BHABANANDA TAMULI @ ZEAL Versus THE STATE OF ASSAM AND ANR		
	WITH I.A.(Crl.)/1030/2019	SRI BHABANANDA TAMULI @ ZEAL Versus THE STATE OF ASSAM AND ANR	MS J CHAKRABORTY MR B K KAR MD S ALI	PP, ASSAM
35	I.A.(Crl.)/192/2019 WITH LCR 5 FILES in CrI.A./99/2019	SHRI RANJIT DAS @ POTOL Versus THE STATE OF ASSAM AND ANR	MS. N MODI MR SISHIR DUTTA MR. SIDHANT DUTTA	PP, ASSAM
	WITH Crl.A./99/2019	SHRI RANJIT DAS @ POTOL Versus THE STATE OF ASSAM AND ANR	MS. N MODI MR SISHIR DUTTA MR. SIDHANT DUTTA	MS S MOCHAHARI MS. M CHOUDHURY PP, ASSAM
36	Crl.Rev.P./104/2022 WITH LCR 2 FILES	MD. MANIK ALI Versus SHAMIMA NASRIN MUSTARI	MR. M DUTTA MR. M ISLAM	
37	Crl.Pet./791/2022	ADIL KHAN Versus UNION OF INDIA AND ANR.	MR. N K KALITA MS. M D BORAH MR R B GOSWAMI	ASSTT.S.G.I.
38	Crl.Pet./123/2023	IFTIKAR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR T KALITA S YESMIN	PP, ASSAM
39	Crl.Rev.P./219/2023 WITH LCR 4 FILES	MADHURJYA GOHAIN AND ANR Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
40	Crl.A./266/2023 Q Y 8 M 1 D :WITH OFFICE NOTE, LCR 4 FILES	ASHRAB ALI Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MS. S SULTANA MR S K CHHETRY	PP, ASSAM
41	I.A.(Crl.)/886/2023 WITH OFFICE NOTE, LCR 4 FILES, B/O in CrI.A./349/2023	HARIBANDHU MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. S RAHMAN MR A N IQBAL	MRS S GOSWAMI (r-2) PP, ASSAM
	WITH Crl.A./349/2023	HARIBANDHU MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. S RAHMAN MR A N IQBAL	PP, ASSAM

42	Crl.Pet./1046/2023 WITH LCR 1 FILE	JINA RAM BORDOLOI Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	
43	Crl.Pet./1048/2023	UTPAL JOYTI BORAH @ BITU BORAH Versus KRISHNALI GOGOI	MD S ULLAH MR N K KAKATI MS. RUKMINI BARUA MS. PADMINI BARUA	
44	I.A.(Crl.)/1203/2023 WITH LCR 4 FILES, P.B.-1, FIXED in Crl.A./109/2020 WITH Crl.A./109/2020	ABDUL MATIN, Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	PP, ASSAM
		ABDUL MATIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	PP, ASSAM
45	Crl.Pet./1323/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	NOSHER ALI AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
46	Tr.P.(Crl.)/4/2024 FIXED	PABITRA BASUMATARY Versus NABOJYOTI BASUMATARY AND ANR	MR A KAKOTI MS. M BARUAH	PP, ASSAM
47	Crl.Pet./28/2024 FIXED	DIPANKAR DUTTA Versus THE STATE OF ASSAM AND ANR	MS. T SOM MR. P TELI	PP, ASSAM
48	I.A.(Crl.)/94/2024 B/O in Crl.A./470/2024 WITH Crl.A./470/2024 (Filing Number) WITH Crl.L.P./6/2024	BUDHAN CHOUHAN Versus THE STATE OF ASSAM AND ANR. BUDHAN CHOUHAN Versus THE STATE OF ASSAM AND ANR E	MR M AHMED A. K. KANU MR M AHMED	PP, ASSAM
49	I.A.(Crl.)/160/2024 WITH OFFICE NOTE, LCR 4 FILES in Crl.A./281/2023 WITH Crl.A./281/2023	UTTAM KONWAR Versus THE STATE OF ASSAM AND ANR. UTTAM KONWAR Versus THE STATE OF ASSAM AND ANR.	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	PP, ASSAM PP, ASSAM
HEARING				
50	Crl.A./439/2023 O Y 5 M 0 D :WITH OFFICE NOTE, LCR 5 FILES, B/O WITH I.A.(Crl.)/1158/2023 in Crl.A./439/2023	ABDUL KALAM SHEIKH AND ANR. Versus THE STATE OF ASSAM AND ANR. ABDUL KALAM SHEIKH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
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6)	MD. A J ATIA	22-02-2024	To	15-03-2024

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21)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
22)	S BORGHAIN	27-02-2024	To	04-03-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:15 PM

[For Wednesday,28th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/330/2024 FIXED	ISMAIL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR. R A PRAMANIK	SC, ELEM. EDU
2 WP(C)/400/2024 FIXED	SMTI SUNITA KAKATI AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, SEC. EDU.
3 WP(C)/510/2024 FIXED	ABDUL RAHIM Versus THE STATE OF ASSAM AND 5 ORS	MRS M D CHOWDHURY MR N BARUAH	GA, ASSAM SC, SEC. EDU.
4 WP(C)/636/2024 FIXED	JAHID ALAM Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. H A TALUKDAR MS. P S LASKAR MS. U NANDA MS. J GHOSH	SC, N M C SC. MEDICAL
5 WP(C)/879/2024 FIXED	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MRS. R DEVI DY.S.G.I.
WITH 6 WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
WITH 7 WP(C)/676/2024	PRADUMN DIXIT Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	DY.S.G.I.
WITH 8 WP(C)/881/2024	ADESH KUMAR PATRA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MRS. R DEVI DY.S.G.I.
9 WP(C)/1017/2024	JABIN SULTANA Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
10 WP(C)/1025/2024	ANATH CH ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	SC, SEC. EDU. SC, BTC
11 WP(C)/1028/2024	ASHRAFUL ALAM Versus THE STATE OF ASSAM AND 4 ORS	MD. S Z B AKLAS	SC, ELEM. EDU GA, ASSAM

12	WP(C)/1050/2024	SUBASH DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR R K MOUR MR P DAS MR K J PATHAK A DAS MS N BARUAH	SC, HIGHER EDU SC, SEC. EDU.
13	WP(C)/1052/2024	REZZAK HOSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MR M A ISLAM MR J I MONDAL MR A N IQBAL	SC, ELEM. EDU GA, ASSAM
14	WP(C)/1057/2024	ARCHANA PHUKON Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR J SINGH MS V V THANYU MS S JAIN	SC, SEC. EDU.
ORDER NO STEPS				
15	WP(C)/6766/2022 WITH OFFICE NOTE	RIAZUL KARIM Versus THE STATE OF ASSAM AND 6 ORS	MR M AHMED MR A. ALI N. CHOUDHURY	GA, ASSAM SC, SEC. EDU.
ADMISSION				
16	WP(C)/4073/2017 FIXED	SEWA SHRAM GIRLS' M.E. SCHOOL Versus THE BODOLAND TERRITORIAL COUNCIL and 8 ORS.	MR.P K DAS MS.S BORA MR.D BHUYAN	MR. A F N U MOLLAH (R-9) MS. B BHUYAN(SC,BTC, R-1,2,3,4,7,8) MR. H R AHMED (R-9) MR. H R AHMED (R-9) MS. K PHUKAN (R-5,6)
17	WP(C)/8314/2018 WP(C) 544/2015 (D/O)	BHANUPROVA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P J PHUKAN (R3-R5) MR H BARUAH (R3-R5) MR P P PHUKAN (R3-R5) MR. R MAZUMDAR, SC, DIB. UNIVERSITY (R-8) SC, U G C
WITH				
18	WP(C)/6858/2017	DR. BIRINCHI KUMAR BORAH Versus THE STATE OF ASSAM and 3 ORS.	MS.S SAIKIA MR.P SAIKIA	B K JAIN MR. K GOGOI (SC, HIGHER EDUCATION) MR. A CHAMUAH (SC, UGC) MR. N J GOGOI (R-3)
19	WP(C)/3252/2020	JAHNABI BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K SARMAH MS. A TALUKDAR	SC, ELEM. EDU
20	WP(C)/1039/2021	AJIT KUMAR NATH Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS MR. P SAIKIA MR. A KONWAR	MR K K MAHANTA (Sr. Ad (r-4)vocate) MR. K SINGHA (r-4) MS N BEGUM (r-4) M R Sharma (r-4) SC, SEC. EDU.
WITH				
	I.A.(Civil)/654/2021 in WP(C)/1039/2021	CHANDRABABU SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA	SC, SEC. EDU. MR. P SAIKIA
21	WP(C)/2786/2021 FIXED	DR. SARANGADHAR BARAL Versus THE STATE OF ASSAM AND 3 ORS	MR. M DEKA MR D K ROY MS. I KAKATI	SC, HIGHER EDU
22	WP(C)/2930/2021 FIXED	NABA KRISHNA BORAH AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI	SC, HIGHER EDU GA, ASSAM
23	WP(C)/3597/2021 FIXED, WITH WP(C)/351/2022 (D/O)	ALOKESH CHANDRA RAY AND 62 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM
WITH				
24	WP(C)/231/2022	ATOWER RAHMAN AND 50 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU
WITH				
25	WP(C)/527/2022	BASANTI DAS AND 48 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM

26	WITH WP(C)/2169/2022	CHARAN BISWAS AND 44 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	SC, ELEM. EDU
27	WITH WP(C)/6277/2023	KHITISH CHANDRA RABHA Versus THE SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM
28	WITH WP(C)/6297/2023	RENUKA DEVI Versus THE SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS.	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. K R PATGIRI (R-7) MR G SARMA (R-7) MS CHITRALEKHA DAS MS K BARMAN (R-7) MS. D. DEVI (R-7)
29	WITH WP(C)/6314/2023	JAIN UDDIN AHMED Versus THE SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM
30	WITH WP(C)/6610/2023	BAHARUL ISLAM Versus THE SECRETARY TO THE GOVT OF ASSAM, SCHOOL EDUCATION DEPARTMENT AND 5 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. A M KHAN FOR CAVEATOR
31	WP(C)/5786/2021	NRIPEN CH BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU Mr M U Ahmed (r-7) MR F HAQUE (r-7) SC, BTC
32	WP(C)/5966/2021	DR. NIRMALA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR D MAHANTA MR D MAHANTA	SC, HIGHER EDU MR. K N CHOUDHURY (r-5) MR. U K NAIR MR. J PATOWARY (r-5) MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY N GAUTAM MS N NEWME
33	WP(C)/7024/2021	DR. DIPIKA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. I CHOWDHURY SR ADV MR. R M DEKA MR. S BISWAKARMA MS G DAS MR T DAS	SC, HIGHER EDU MR. J PATOWARY (R-3,4)
34	WP(C)/1616/2022 FIXED	RUNMI ATHPARIA Versus THE GAUHATI UNIVERSITY AND 5 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. N MAHAJAN MR A KHARSOHUM	MR. H RAHMAN (r-6) MS P AGARWAL (r-6) MR. B J DAS (r-6) SC, G U
35	WP(C)/2117/2023 FIXED	SMTI. ANOWARA BEGUM AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MD. S ALOM MR. M S ALAM MR S J SHAMIM	SC, ELEM. EDU SC, BTC SC, SSA SC, FINANCE
36	WP(C)/4642/2023 B/O	MASUMA AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM
37	WP(C)/5035/2023	KANAN DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. S NATH	SC, ELEM. EDU SC, BTC SC, FINANCE

38	WP(C)/5521/2023 FIXED	MD. MANIK ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI DR. R HOQUE	SC, HIGHER EDU MR H R A CHOUDHURY (R-4) MR J ABEDIN (R-3) MR. S MUNIR (r-3) MR. H ALI (R-4) MR. S RANA (r-3) MR. R A CHOUDHURY (R-4) B BARMAN (R-4) MR M Z RAHMAN (R-3)
39	WP(C)/6615/2023 B/O	JOYDEEP DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, AG MR. S D PURKAYASTHA (R7) MS S.S.BORA (R7) SC, SEBA
ORDERS				
40	WP(C)/3880/2017 FIXED	MEHJABIN KHABIR HAZARIKA Versus THE STATE OF ASSAM and 3 ORS.	MR.H RAHMAN MS.P P DUTTA MRS.S SULTANA	SC, SECONDARY EDUCATION
41	Review.Pet./49/2018 FIXED	THE STATE OF ASSAM Versus SMTI RUMI GOGOI AND 4 ORS	MR P N SARMA MR. D SAIKIA MR. A DEKA MR B KAUSHIK, SC, ELEMENTARY EDUCATION DEPTT.	
42	Cont.Cas(C)/510/2020 FIXED	UTPALA BHATTACHARJEE Versus SMTI. GITIMONI PHUKAN, ACS AND ORS.	MR G J SHARMA MR S NATH	MR. A R TALUKDAR MR. K GOGOI MR. K GOGOI MR. D CHAKRABARTY (R-4) MS D.CHAKRABARTY (R-4) MR. A R TAHBILDAR
43	Cont.Cas(C)/480/2021	DWIJEN TALUKDAR AND 38 ORS Versus PREETOM SAIKIA AND ORS	MR. U K NAIR MR B CHOUDHURY	MR. D SAIKIA MS. P CHAKRABORTY MR. R MAZUMDAR MR. N J KHATANIAR (R-4) MR. B GOGOI (R-6) MR B GOGOI MS K DAS (R-4) MR A CHALIHA (R-6) SC, FINANCE DEPTT.
44	Cont.Cas(C)/88/2022	MAL CHANDRA MILI Versus PREETOM SAIKIA AND 4 ORS	MR. P TALUKDAR MS D ANGANA	MR. D SAIKIA (r-2,5) MR S M T CHISTIE (r-2,5) MR. P K BORAH (r-2) MR B KAUSHIK (R-5)
45	Cont.Cas(C)/179/2022	REEMA BARUAH Versus PREETOM SAIKIA, I.A.S. AND ANR	MR. M U MONDAL MS. N NASRIN MR. S ROY MR. M H LASKAR MD. I H KHAN MR K ISLAM M. HOSSAIN MR A ALIM SK	MR. R MAZUMDAR MR. U SARMA
46	Cont.Cas(C)/251/2022 FIXED	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. Versus M.S. MANIVANNAN, IAS AND ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2) SC, FINANCE
47	Cont.Cas(C)/257/2022	DIPALI CHOUDHURY Versus BOJOYA CHOUDHURY AND ORS.	MR. K R PATGIRI MRS. C DAS	MR S M T CHISTIE (R-2)

48	WP(C)/1207/2022 CAVT. NO.00552/022, WITH OFFICE NOTE	MD. SADEQUE HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN	MR B SINHA (FOR CAVEATOR) MR M Z SHAH (R-5) MR T T MONI (R-5) SC, EDU
49	Cont.Cas(C)/384/2023	ASOMI GOGOI Versus NARAYAN KONWAR AND ANR	MR. S HAZARIKA MS A M DCOSTA	MR. D SAIKIA (r-1) MR S NEOGI (r-1) MR. N J KHATANIAR (r-1)
50	Cont.Cas(C)/510/2023	THANESWAR DUTTA AND 32 ORS Versus BJOYA CHOUDHURY , IAS AND ANR	MRS. K DEVI MS S A KHALIFA	
51	I.A.(Civil)/3089/2023 FIXED in WP(C)/3970/2023 WITH WP(C)/3970/2023	AKHIL BARMAN AND 271 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR. N BORAH MR. R SARMA	SC, HIGHER EDU SC, FINANCE
		AKHIL BARMAN AND 271 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR. N BORAH MR. R SARMA	SC, HIGHER EDU SC, FINANCE
52	WP(C)/7304/2023 FIXED	KHURSHED ALOM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. K GOGOI SC, N M C SC, GMCH SC, HEALTH
53	Cont.Cas(C)/16/2024	SOMESWAR NATH Versus SURANJANA SENAPATI	MR. R PHUKAN	
54	Cont.Cas(C)/24/2024	ANIL TAMULI Versus MAMATA HOJAI	MR N SARMA MR. D CHETIA	
55	WP(C)/388/2024 FIXED	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR M J QUADIR MR S S ISLAM MR. A K HANNAN	SC, HIGHER EDU DY.S.G.I. SC, HEALTH AND F W
56	WP(C)/426/2024 FIXED	RUHIT CHABUKDHARA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
57	WP(C)/477/2024 FIXED	DAYANANDA DOLEY AND 101 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U HAZARIKA MR. H. BURAGOHAIN SC, N C T E MS A DEVI MS. H BORAH	DY.S.G.I. SC, EDU
	WITH WP(C)/820/2024	MANASHI KUMARI BORDEKA AND 331 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR. H. BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU MRS. R DEVI DY.S.G.I.
	WITH WP(C)/824/2024	MINAKSHI KALITA AND 251 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU MRS. R DEVI DY.S.G.I.
	WITH WP(C)/825/2024	PRANAB SARKAR AND 49 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU MRS. R DEVI DY.S.G.I.
61	WP(C)/483/2024 FIXED	MRIGEN KALITA AND 62 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U HAZARIKA MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	SC, N C T E DY.S.G.I. SC, EDU

HEARING

62 [WP\(C\)/2891/2014](#)
CAVT. NO. 650/14
PART-HEARD, FIXED

MAHAMMAD AZAD
Versus
THE STATE OF ASSAM AND 4 ORS

MR.B D KONWAR
MR.R KALITA
MR.R SALOI
MRS.J M KONWAR
MS.S BARUA

MR K K MAHANTA (Sr.
Advocate) (r-4)
MR. M U MAHMUD (R4)
MR.A SARMA
MR.D MOZUMDER(R-3)
MR. J H SAIKIAR-3
MR.K KALITA
MR.N BARUAH
MR.S HOQUE
MR. K M MAHANTA (R-4)
MS.P KHOUND
MR S ISLAM (R4)
FOR CAVEATOR
SC, EDU
MS. R AHMED (R4)

WITH
[L.A.\(Civil\)/3685/2023](#)
in WP(C)/2891/2014

DILIP CH. HALOI
Versus
THE STATE OF ASSAM AND 4 ORS

MR S HOQUE

SC, HIGHER EDU
MR.B D KONWAR
MR J H SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 28/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. R P SINGH	22-02-2024	To	28-02-2024
12)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
13)	MR. N ALAM	22-02-2024	To	01-03-2024
14)	MR. R L YADAV	26-02-2024	To	01-03-2024
15)	MS. K YADAV	26-02-2024	To	01-03-2024
16)	MR. J KALITA	28-02-2024	To	01-03-2024
17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
20)	MR. J P SHARMA	27-02-2024	To	04-03-2024
21)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
22)	S BORGHAIN	27-02-2024	To	04-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,28th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./351/2024 FIXED	RAMASH DOIMARY @ RAMESH DAIMARY @ RAJU DAIMARY @ RAJU @ BIJAY Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
BAIL HEARING				
2	AB/3177/2023 FIXED	ABHIJIT BORA Versus THE STATE OF ASSAM	MR. A R BHUYAN MR D J BORO MR S ABDULLAH	PP, ASSAM
3	AB/3268/2023 FIXED	HITESH DAS Versus THE STATE OF ASSAM	MR. L N DIHINGIA MR A BARUAH	PP, ASSAM
4	AB/4248/2023 FIXED	TUPIDHAR GOGOI AND ANR Versus THE STATE OF ASSAM	MS N SAIKIA MR. R K PRADHAN	PP, ASSAM
5	AB/213/2024 FIXED	ATAB ALI AND 9 ORS Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	MR B PRASAD MR K K KALITA MS. G DEKA PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. R P SINGH	22-02-2024	To	28-02-2024
12)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
13)	MR. N ALAM	22-02-2024	To	01-03-2024

14)	MR. R L YADAV	26-02-2024	To	01-03-2024
15)	MS. K YADAV	26-02-2024	To	01-03-2024
16)	MR. J KALITA	28-02-2024	To	01-03-2024
17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
20)	MR. J P SHARMA	27-02-2024	To	04-03-2024
21)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
22)	S BORGOHAIN	27-02-2024	To	04-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,28th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 MACApp./235/2021	SMT. DIPALI DEVI Versus MD. HASINUR HUSSAIN and ANR	MRG AGARWAL MS.R K SAINI	MR.S S SHARMA(R-2) MS.L SHARMA(R-2) MRA SHARMA(R-2)
2 MFA/86/2023	UNION OF INDIA AND ANR. Versus M/S S.D. EASTREN BHUTAN COAL CO. LTD.	MR. K GOGOI	
WITH I.A.(Civil)/2870/2023 in MFA/86/2023	UNION OF INDIA AND ANR. Versus M/S S.D. EASTREN BHUTAN COAL CO. LTD.	MR. K GOGOI	
3 MACApp./407/2023	M/S UNITED INDIA INSURANCE COMPANY LIMITED Versus SRI TAPAN KALITA AND 2 ORS	MR. K K DEY MR V K BAROOAH	MR D MONDAL
WITH I.A.(Civil)/404/2024 in MACApp./407/2023	M/S UNITED INDIA INSURANCE COMPANY LIMITED Versus SRI TAPAN KALITA AND 2 ORS	MR. K K DEY MR V K BAROOAH	
4 MFA/14/2024	EMPLOYEES STATE INSURANCE CORPORATION and ANR Versus M/S NILACHAL DISTILLERY PVT LTD and 3 ORS	MR A J GHOSH MS D.CHAKRABARTY	
5 MACApp./32/2024	RELIANCE GENERAL INSURANCE CO. LTD Versus ASMA BEGUM AND 7 ORS	MR. K K BHATTA MS. R DEVI	
WITH I.A.(Civil)/212/2024 in MACApp./32/2024	RELIANCE GENERAL INSURANCE CO. LTD Versus ASMA BEGUM AND 7 ORS	MR. K K BHATTA MS. R DEVI	
6 MACApp./83/2024	ANITA TIRU Versus HIBU TADEY AND ANR.	B R DAS MS M BHARATI	

ORDERS

7	MACApp./295/2014 FIXED	UNITED INDIA INSURANCE CO.LTD. Versus PUSPALATA BARIWAR and 3 ORS	MR. S DUTTA MRS A MAZUMDAR MRS. K KATAKI MS. R DAS	MR. G SHARMAR-4 MR. M A SHEIKH(R-3) MR. A D CHOUDHURY(R-1)
	WITH I.A.(Civil)/2764/2019 in MACApp./295/2014	UNITED INDIA INSURANCE CO. LTD. Versus PUSPALATA BARIWAR and 3 ORS	MR S DUTTA	
8	I.A.(Civil)/3131/2018 in MACApp./784/2018	RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI BIMALA MEDHI AND 2 ORS	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	
	WITH MACApp./784/2018	RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI BIMALA MEDHI AND 2 ORS	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	J U AHMED (R-2) MR. R K MUSHAHARY (R-2) MR S R NAWAZ (R-2)
9	WITH MACApp./801/2018	RELIANCE GENERAL INSURANCE CO. LTD Versus SRI AMULYA MEDHI AND 2 ORS	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	J U AHMED (r-2) MR. R K MUSHAHARY (r-2) MR S R NAWAZ (r-2) MR S A REEYAZ (r-2)
	WITH I.A.(Civil)/3208/2018 in MACApp./801/2018	RELIANCE GENERAL INSURANCE CO. LTD Versus SRI AMULYA MEDHI AND 2 ORS	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	
10	WITH MACApp./809/2018	RELIANCE GENERAL INSURANCE CO. LTD Versus SRI SIDESWAR KALITA AND 2 ORS	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	J U AHMED (R-2) MR. R K MUSHAHARY (R-2) MR S R NAWAZ (R-2)
	WITH MACApp./934/2018	RELIANCE GENERAL INSURANCE CO. LTD Versus SRI UTTAM DAS AND 2 ORS	MR. A TALUKDAR MR. K K BHATTA MRS. R DEVI MR J JOHN MS JONA TALUKDAR	MR D MONDAL J U AHMED MR. R K MUSHAHARY MR S R NAWAZ
12	I.A.(Civil)/3865/2018 in MACApp./930/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMTI JAYEETA CHANDA AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS RIMPI DUTTA MR. D BHUYAN	MS. D KALITA
	WITH MACApp./930/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMTI JAYEETA CHANDA AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS RIMPI DUTTA MR. D BHUYAN	MR. S K GOSWAMI MR. M TALUKDAR MR. A SHAKIL
	WITH I.A.(Civil)/3866/2018 in MACApp./930/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMTI JAYEETA CHANDA AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS RIMPI DUTTA MR. D BHUYAN	
13	I.A.(Civil)/2906/2019 in MACApp./9910/2019	SUDESH SHARMA Versus NEW INDIA ASSURANCE COMPANY LIMITED	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. A DUTTA MS L SHARMA MRS. P M DUTTA
	WITH MACApp./9910/2019 (Filing Number)	SUDESH SHARMA Versus SRI DHURBA DAS AND 2 ORS		
14	I.A.(Civil)/3803/2019 in MACApp./15808/2019	SRI ABDUL SUKKUR @ SUKKUR TAPADAR AND 5 ORS Versus SAMBORLANG KHARJANA AND ANR	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR. K K BHATTA (r-2) MS JONA TALUKDAR (r-2)

	WITH MACApp./15808/2019 (Filing Number)	SRI ABDUL SUKKUR @ SUKKUR TAPADAR AND 5 ORS Versus SAMBORLANG KHARJANA AND ANR		
15	MC/8/2022 in MACApp./15949/2018	RELIANCE GENERAL INSURANCE CO. LTD Versus MD ABUL HUSSAIN AND 2 ORS	MR. K K BHATRA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MS F BEGUM (r-1) MR S PAUL (r-1)
	WITH MACApp./15949/2018 (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD Versus MD ABUL HUSSAIN AND 2 ORS		
16	MFA/10/2022 WITH LCR, B/O	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD Versus SMTI TULSI DEVI AND ANR	MR J JOHN MR K K BHATTACHARYYA MS JONA TALUKDAR MS. R DEVI	MR. K BHATTACHARJEE (R1) MS B TALUKDAR (R1) MR. M H LASKAR MR. S KHAN (R1) MS. A BARMAN (R1)
17	MFA/15/2022 WITH LCR	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD., Versus MD. SIRAJUDDIN ALI @ DILIP ALI AND ANR	MR. K K BHATTA MR J JOHN	MR. K BHATTACHARJEE (R1) MS B TALUKDAR (R1) MS. A BARMAN (R1) MR. S KHAN (R1)
18	MFA/71/2022 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus MINARA KHATUN AND 6 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A R AGARWALA
19	MFA/105/2022 WITH LCR	UNION OF INDIA Versus M/S SHREE SAI PRAKASH ALLOYS PRIVATE LIMITED	MR. K GOGOI	
	WITH I.A.(Civil)/3344/2022 in MFA/105/2022	UNION OF INDIA Versus M/S SHREE SAI PRAKASH ALLOYS PRIVATE LIMITED	MR. K GOGOI	
20	I.A.(Civil)/3627/2022 in MACApp./14526/2022	THE NEW INDIA ASSURANCE CO. LTD. Versus PUROBI NATH AND 4 ORS.	MR S DUTTA MS. M CHOUDHURY MS C BORAH	MR SISHIR DUTTA (R4) MS. R D MOZUMDAR (r-4) MS. SUDAKSHINA K. (r-1) MS. P BARUAH (r-1) MS. C MOZUMDAR (r-4) MS U DAS (r-1) MR. S P SHARMA (r-4) MS C BORAH (R4)
	WITH MACApp./14526/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus PUROBI NATH AND 4 ORS. H	MR S DUTTA	
21	MFA/69/2023 WITH LCR	UNION OF INDIA Versus MS VINAYAK LOGISTIC	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA M. KALITA
22	I.A.(Civil)/2978/2023 WITH LCR in MACApp./354/2023	KALPANA NATH AND 6 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. R K AGARWALA MS. D KALITA	MR. A ACHARYA MR B ACHARYYA
	WITH MACApp./354/2023	THE NEW INDIA ASSURANCE CO. LTD. Versus KALPANA NATH AND 6 ORS.	MR. A ACHARYA MR B ACHARYYA	MR. R K AGARWALA (R- 1,3,4) MS. D KALITA (R-1,3,4) MR. A HUSSAIN (r-6,7) MR A CHOUDHURY (R- 1,3,4)
23	I.A.(Civil)/541/2024 in MACApp./1638/2024	THE NATIONAL INSURANCE COMPANY LTD Versus RADHA MONI CHASA AND 2 ORS	MR. P J BARMAN MS R TADO	

	WITH MACApp./1638/2024 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD	MR. P J BARMAN	
		Versus		
24	I.A.(Civil)/547/2024 in MACApp./1703/2024	RADHA MONI CHASA AND 2 ORS F NIPU KONCH AND ANR.	MR B BORA MR P S RAJA	
		Versus		
		KRISHNA DUTTA AND KRISHNA KANTA DUTTA		
	WITH MACApp./1703/2024 (Filing Number)	NIPU KONCH AND ANR.	MR B BORA	
		Versus		
25	I.A.(Civil)/549/2024 in MACApp./1568/2024	KRISHNA DUTTA AND KRISHNA KANTA DUTTA F UNITED INDIA INSURANCE CO. LTD.	MR A N DAS	
		Versus		
		GOKUL SAWRA AND 2 ORS.		
	WITH MACApp./1568/2024 (Filing Number)	UNITED INDIA INSURANCE CO. LTD	MR A N DAS	
		Versus		
		GOKUL SAWRA AND 2 ORS F		
	WITH I.A.(Civil)/1570/2024 (Filing Number)	UNITED INDIA INSURANCE CO. LTD	MR A N DAS	
		Versus		
		GOKUL SAWRA AND 2 ORS F		
		HEARING		
26	MFA/259/2019 WITH LCR, B/O	SAMED MEAH AND ANR	MR. M TALUKDAR MR. A SHAKIL	SC, NF RLY
		Versus		
		UNION OF INDIA		
27	MACApp./168/2020 WITH LCR, FIXED	SMTI NILIMA BALA MALI AND 2 ORS	MR. J SARMAH	MS. R D MOZUMDAR (R-2) MS. C MOZUMDAR (R-2) MR. S P SHARMA MR. M P SARMA (R1,2)
		Versus		
		SRI RANJAN CHANDRA BRAHMA AND ANR		
	WITH CO/32/2021 in MACApp./168/2020	NATIONAL INSURANCE COMPANY LIMITED	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. J SARMAH
		Versus		
		NILIMA BALA MALI AND 3 ORS.		
	WITH CO/42/2021 in MACApp./168/2020	RANJAN CHANDRA BRAHMA	MR. A K RAY	MS. R D MOZUMDAR (R-4) MS. C MOZUMDAR (R-4) MR. S P SHARMA (R-4)
		Versus		
28	MACApp./388/2022 WITH LCR, FIXED	SMTI NILIMA BALA MALI AND 3 ORS. MD. FAKRUL ISLAM	MR H R A CHOUDHURY MS. R CHOUDHURY MR. J M SULAIMAN	MR. M TALUKDAR MRS. S ROY (r-2) MR. A H M R CHOUDHURY (R- 3) MS A DAS (r-2) MS. M BORUAH
		Versus		
		SRI RADHE SHYAM SAHU AND 2 ORS		
	WITH I.A.(Civil)/2081/2022 in MACApp./388/2022	MD. FAKRUL ISLAM	MR H R A CHOUDHURY MS. R CHOUDHURY MR. J M SULAIMAN	MR. M TALUKDAR MR. A H M R CHOUDHURY (R- 3) MS. M BORUAH
		Versus		
		SRI RADHE SHYAM SAHU AND 2 ORS		

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LEAVE NOTE OF ADVOCATES FOR 28/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024

8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. R P SINGH	22-02-2024	To	28-02-2024
12)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
13)	MR. N ALAM	22-02-2024	To	01-03-2024
14)	MR. R L YADAV	26-02-2024	To	01-03-2024
15)	MS. K YADAV	26-02-2024	To	01-03-2024
16)	MR. J KALITA	28-02-2024	To	01-03-2024
17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
20)	MR. J P SHARMA	27-02-2024	To	04-03-2024
21)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
22)	S BORGHAIN	27-02-2024	To	04-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,28th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS			
1 WP(C)/4269/2021	PARESH CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S BORA MS J RAJKUMARI	SC, APDCL SR. GA, ASSAM
ADMISSION			
2 WP(C)/8488/2018 FIXED	MINTAN POMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. N BARUAH	MR. S DUTTA MR. A DAS SC, FOREST
3 WP(C)/1325/2019 FIXED	PROMILA HASDA Versus THE STATE OF ASSAM AND 3 ORS.	MS P BARUAH MR. D C C PHUKAN MS. ANNA K P	GA, ASSAM G UDDIN
4 WP(C)/2990/2019	HATEM ALI CHOUDHURY Versus THE ASSAM STATE HOUSING BOARD AND ANR.	MR. R ISLAM MS. K BORA	MR. S CHETIA (r-2,3) DR. B N GOGOI, SC, Income Tax MS. A BHUYAN(SC, A S H B) MR. T R GOGOI,SC,Assam
5 WP(C)/4439/2019 FIXED	SAMSUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED MD A ISLAM	SC, APDCL
6 WP(C)/6023/2019 FIXED, WITH WP(C)/5354/2018 (D/O)	VIVEKANANDA TRIBAL LP SCHOOL Versus THE STATE OF ASSAM AND 10 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR M H AHMED MR GIAS SC, SSA
7 WP(C)/833/2020 FIXED	S. A. ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH MR. S CHANDA	SC, P H E
WITH 8 WP(C)/987/2021	S A ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH	SC, P H E
WITH 9 WP(C)/2185/2021	S A ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	S CHANDA MR. S CHAMARIA MR. M ALI MR A N SARMAH	SC, P H E

10	WITH WP(C)/2413/2022	S A ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	SC, P H E
11	WITH WP(C)/2416/2022	S A ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	SC, P H E
12	WP(C)/1006/2020 FIXED	M/S. SUMIT KUMAR JAIN Versus UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S. TODI MR. M SAHEWALLA	ASSTT.S.G.I.
13	WITH WP(C)/9061/2019	M/S. DABRIWAL ENTERPRISE Versus UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MS. S KATAKEY MS. S. TODI	MR. S S ROY MR. K K PARASAR MR. S BORTHAKUR ASSTT.S.G.I.
14	WP(C)/3253/2020 B/O	M/S GOELS COIR FOM (INDIA) PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A K RAI MR. J BHARALI MR. S HAZARIKA MS. M DEY	GA, ASSAM
15	WP(C)/5756/2020	M/S BHUBANESWAR PANDEY AND RAMESWAR PANDEY Versus INDIAN OIL CORPORATION LIMITED AND 6 ORS	MR. U K NAIR MR. U PATHAK MR. D J DAS	GA, ASSAM MR D K SARMAH MS. A TALUKDAR MR D KALITA SC, I O C
16	WP(C)/710/2021 FIXED	KAUSHIK BORA Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
17	WP(C)/969/2021 FIXED	PAWAN KUMAR GARG Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR. S CHETIA MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S C KEYAL (SR. SC, CBDT, IT(NER), R2-R5) MR. S SHARMA ASSTT.S.G.I. SC, INCOME TAX
18	WP(C)/4519/2021 FIXED	HAFIZ MD. BAZLUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM AND 10 ORS	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN	MR A R BHUYAN (R8) GA, ASSAM MR. S K GHOSH (R- 6,10,11) MS F AHMED (R-6,10,11) MR N Z CHOUDHURY (R8) MRS. J BEGUM (R8) MR S ABDULLAH (R8) MS. Y AKHTAR (R8) SC, REVENUE
19	WITH I.A.(Civil)/1655/2021 in WP(C)/4519/2021	SALEH AHMED Versus HAFIZ MD. BAZLUR RAHMAN CHOUDHURY AND 10 ORS. B	MR. S K GHOSH (R- 6,10,11) MS F AHMED (R-6,10,11)	GA, ASSAM
19	WP(C)/5986/2021 FIXED	M/S NIT TRADERS Versus THE FOOD CORPORATION OF INDIA AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, F C I
20	WP(C)/7195/2021 FIXED	JAIRAJ BIKRAM SINGH Versus STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M ALI	GA, ASSAM MR. A DHAR (FOR CAVEATOR)
21	WP(C)/7253/2021	PUTUL NATH AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MUNIR MR. A GAYAN	GA, ASSAM SC, REVENUE

22	WP(C)/39/2022	M/S WEB PRINTZ Versus THE STATE OF ASSAM AND 2 ORS	MR R K DUTTA MR. M K BORAH MR. S DUTTA	SC, ELEM. EDU SC, ASSAM TEXTBOOK PRODUCTION AND PUBLICATION CORPORATION LTD.
	WITH			
23	WP(C)/4794/2022	ASSAM STATE TEXTBOOK PRODUCTION AND PUBLICATION CORPORATION LIMITED Versus MICRO AND SMALL ENTERPRISE FACILITATION COUNCIL AND 2 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	MR. S KALITA (r-3) MR R K MOUR (r-3) MR. S KAKATI (r-3) MR P DAS (r-3) SC, INDUSTRIES AND COMMERCE
24	WP(C)/556/2022	M/S BHARAT SANCHAR NIGAM LIMITED Versus THE UNION OF INDIA AND 2 ORS	MR. V K CHOPRA MS S PATOWARY	MR. S C KEYAL MS G HAZARIKA, SC, GST MR. K GOGOI (r-1) MR. K GOGOI (r-1) ASSTT.S.G.I.
25	WP(C)/901/2022	PANCHARATNA KRISHI PAM S.S. LTD., DARRANG, EP. BY GOLAM HADI CHOUHDURY AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MR. M H SAIKIA	MR. S CHAUHAN (R-7) SC, CO OP GA, ASSAM MS. M BARMAN (R-7) MR. P MAZUMDER (R-7) MR N ALAM (R-7) SC, REVENUE
26	WP(C)/1421/2022	PULAK GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUHDURY MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, M A C SC, REVENUE
27	WP(C)/2669/2022	THE SONAPUR TEA CO. PVT. LTD. Versus THE STATE OF ASSAM AND 8 ORS.	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY	GA, ASSAM SC, APDCL SC, REVENUE
28	WP(C)/4091/2022	H SWETA SINGHA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	GA, ASSAM
29	WP(C)/4853/2022	KAMAL SAIKIA Versus THE POWER GRID CORPORATION OF INDIA LTD AND 5 ORS	MR S BORTHAKUR MS. P BORAH	MR M Z AHMED GA, ASSAM MR. A M DUTTA MS. M BARMAN, GA, ASSAM (R-5) SC. FOR POWERGRID CORPN. LTD.
30	WP(C)/5279/2022	DRUBAL NAMOSHUDRA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, APDCL
31	WP(C)/6114/2022	DHARANI RAY Versus THE STATE OF ASSAM AND 5 ORS.	MR. R GOSWAMI MS S DAS MS. U BHATTACHARYYA	GA, ASSAM MR B CHOUHDURY (R-6) SC, EXCISE DEPTT.
32	WP(C)/6477/2022	HABIBAR RAHMAN AND 18 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM SC, REVENUE
33	WP(C)/7257/2022	MUKTADIR HUSSAIN CHOUHDURY AND 7 ORS Versus ASSAM BOARD OF REVENUE AND 3 ORS	MR H R CHOUHDURY S. TALUKDAR	MR. SAILENDRA DEKA (r- 2,3,4) MR J DAS (r-2,3,4) SC, REVENUE
34	WP(C)/7577/2022	G B CHOWDHURY HOLDINGS PVT LTD Versus THE FOOD CORPORATION OF INDIA AND 2 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	MR B K SINGH SC, F C I
35	WP(C)/7782/2022	SHARIFUL ISLAM Versus THE UNION OF INDIA AND 2 ORS	MR. D F A AHMED MR. J LASKAR MR R DAS	GA, ASSAM DY.S.G.I.
36	WP(C)/7878/2022	M/S VIKAS MALKANI Versus THE NORTH EAST FRONTIER RAILWAYS AND 3 ORS	MR. D MAZUMDAR MS. S KANUNGOE MS. J CHETTRY	MRS. R DEVI DY.S.G.I.

37	WP(C)/7969/2022	ALI HUSEN AND 79 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
38	WP(C)/8190/2022	M.K ENTERPRISE Versus THE UNION OF INDIA AND 3 ORS	MR. S I HUSSAIN MR. N H BARBHUIYA MS N J BEGUM	SC, HIGHER EDU MR. U K NAIR (r-4) GA, ASSAM MR. A BORO (r-4) MR A CHAKRABORTY (r-4) MS N NEWME (r-4) DY.S.G.I.
39	WP(C)/4556/2023 FIXED	SHAHERA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN MR M RAHMAN	GA, ASSAM MR. M SHARMA (r-2,3,4,5) MS. S YASMIN (r-2,3,4,5) SC. UCO BANK
ORDERS				
40	WP(C)/1573/2018	AKHIL BHARATIYA CHA MAZDOOR SANGHA (ASSAM)(C.I.T.U) Versus THE STATE OF ASSAM AND 10 ORS.	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR	MS M HAZARIKA(R11) GA, ASSAM MS. S KHOUND(R11)
41	WP(C)/5722/2019 FIXED	PREM CHANDRA SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	DR. B N GOGOI MR N BARUAH MR. B HAZARIKA	GA, ASSAM MR. M GOSWAMI MR. K KONWAR MR A DEY SC, SEC. EDU.
42	WP(C)/669/2021	JYOTI SUBBA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	GA, ASSAM
43	Cont.Cas(C)/776/2022	PADUMI BHUYAN AND 3 ORS Versus KEERTHI JALLI	MR A CHOUDHURY MR. R Deka S I AKAND	
44	I.A.(Civil)/3435/2022 in WP(C)/6842/2022	BISWESWARI PATIR Versus THE STATE OF ASSAM AND 3 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	GA, ASSAM
	WITH WP(C)/6842/2022	BISWESWARI PATIR Versus THE STATE OF ASSAM AND 3 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	GA, ASSAM
45	WP(C)/4017/2022	SATYAJIT DAS AND ANR. Versus THE UNION OF INDIA AND ORS.	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM SC, BTC ASSTT.S.G.I.
46	WP(C)/4102/2022 CAVT. NO.06642/022, WITH LCR	MD. MATIBUR RAHMAN Versus MD. NABI HUSSAIN AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM MR. A Y CHOUDHURY (R-5) MR. M K HUSSAIN MRS. S Y AHMED MR. T A CHOUDHURY (R-5) MR K U AHMED MS S Z HAYAT (R-4) MR. A AHMED M ALOM FOR CAVEATOR
47	WP(C)/5196/2022	KARTICK SAIKIA AND 2 ORS. Versus THE STATE OF WEST BENGAL AND 2 ORS.	MR. T J MAHANTA MR. A BORUA	GA, ASSAM
48	WP(C)/8249/2022	M/S BPCL NESSIMLAGURI (TAPASHYA) Versus THE UNION OF INDIA AND AND 6 ORS.	MR. D DAS SR. ADV R SARMAH MR. I DAS MR. K MOHAMMED MS S SHARMA	GA, ASSAM SC, NHAI MR. K K PARASAR (r-1,2) DY.S.G.I.
49	Cont.Cas(C)/291/2023	JONAH TERRANG Versus TENSING RONGPI	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	MR J CHUTIYA MS. S KEMPRAI
50	Cont.Cas(C)/451/2023	SANJIB TAMULI Versus PARAMA NANDA SAIKIA	MR. M R LASKAR MR N SARMA	

51	Cont.Cas(C)/673/2023	ADHESH KALUWAR AND ANR Versus AVINASH P JOSHI, IAS AND 3 ORS	MR. B CHETRI MR VINOD BASFOR	
52	WP(C)/3723/2023	ALL DARRANG DISTRICT MAIMAL DEVELOPMENT ASSOCIATION AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC, WPT AND BC
53	WP(C)/6559/2023	NAGENDRA PANDEY Versus OMBUDSMAN, RBI AND 6 ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. V RAI	MR. S Ali (R-5,6,7) MR K DAS (R-5,6,7) SC. U.B.I.
54	WP(C)/7348/2023	SEEMA CHAKRABORTY AND ANR Versus UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	GA, ASSAM MRS. A GAYAN DY.S.G.I. SC, HEALTH
	WITH I.A.(Civil)/3889/2023 in WP(C)/7348/2023	SEEMA CHAKRABORTY AND ANR Versus UNION OF INDIA AND 5 ORS	MR. A AHMED MR. I U CHOWDHURY U U KHAN U U KHAN MR A AHMED	GA, ASSAM DY.S.G.I. SC, HEALTH
55	I.A.(CrI.)/140/2024 AB 178/2024(D/O) in AB/178/2024	MD. OMAR ALI @ OMAR ALI Versus THE STATE OF ASSAM AND ANR	MR G CHAMUAH	PP, ASSAM
56	I.A.(Civil)/157/2024 FIXED in WP(C)/2793/2021	GUWAHATI ZILLA THALUA SAK PASALI BYABASAYEE SANTHA AND 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. B D GOSWAMI MR. J M GOGOI	GA, ASSAM SC. G.M.C.
	WITH WP(C)/2793/2021	GUWAHATI ZILLA THALUA SAK PASALI BYABASAYEE SANTHA AND 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	MR. D SAIKIA (R-9) GA, ASSAM MR. S BORA (R-9) SC. G.M.C.

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LEAVE NOTE OF ADVOCATES FOR 28/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MR D K DEY	15-02-2024	To	01-03-2024
6)	MD. A J ATIA	22-02-2024	To	15-03-2024
7)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
8)	MR A K DAS	21-02-2024	To	01-03-2024
9)	MR. B BARMAN	22-02-2024	To	22-03-2024
10)	MR. B BARMAN	02-04-2024	To	02-04-2024
11)	MR. R P SINGH	22-02-2024	To	28-02-2024
12)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
13)	MR. N ALAM	22-02-2024	To	01-03-2024
14)	MR. R L YADAV	26-02-2024	To	01-03-2024
15)	MS. K YADAV	26-02-2024	To	01-03-2024
16)	MR. J KALITA	28-02-2024	To	01-03-2024
17)	MR D K MISHRA	28-02-2024	To	07-03-2024
18)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
19)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
20)	MR. J P SHARMA	27-02-2024	To	04-03-2024
21)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
22)	S BORGHAIN	27-02-2024	To	04-03-2024